

ORISSA HIGH COURT

FILING REPORT AS ON :20/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/7683/2024	RAJENDER @ RAJENDRA SINGH VS UNION OF INDIA	KAMAL BIHARI PANDA VS	// ()
2	D-BLAPL/5248/2024	MANOJ KUMAR ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// /10 ()
3	D-BLAPL/5251/2024	PINTU MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// CHANDABALI /274 /2019 ()
4	D-BLAPL/5252/2024	BABULA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// SURADA /191 /2019 ()
5	D-BLAPL/5255/2024	ALOK PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// /10 ()
6	D-BLAPL/5257/2024	PRATAP BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// /10 ()
7	D-BLAPL/5261/2024	NIRANJAN PRADHAN VS STATE OF ODISHA	SHANKAR PRASAD MISHRA VS	// BOLANGIR TOWN /549 /2019 ()
8	D-BLAPL/5262/2024	PRASANT MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// CYBER CRIME AND ECONOMIC OFFENCES /4 /2024 ()
9	D-BLAPL/5263/2024	ARUL MUTHAMAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BAMUNIGAM /104 /2023 ()
10	D-BLAPL/5264/2024	SITARAM BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BELPARA /52 /2022 ()
11	D-BLAPL/5265/2024	LILIMA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PHULBANI SADAR /12 /2024 ()

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12	D-BLAPL/5268/2024	BASUDEV PARIDA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 0 //
13	D-BLAPL/5269/2024	DEBASIS SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 0 //
14	D-BLAPL/5274/2024	BIPIN BIDIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUDARI /38 /2020 0 //
15	D-BLAPL/5276/2024	BABUL @ RAKESH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /482 /2023 0 //
16	D-BLAPL/5277/2024	MANOJ KUMAR SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 0 //
17	D-BLAPL/5280/2024	CHANDAN KUMAR MAHARANA VS STATE OF ODISHA	MANOMOY BASU VS	NILGIRI /181 /2023 0 //
18	D-BLAPL/5281/2024	KAMAL SING @ KAMAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /102 /2023 0 //
19	D-BLAPL/5284/2024	JAKAB KHILA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /203 /2023 0 //
20	D-BLAPL/5285/2024	SUBBRAT SAMAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	KHARABEL NAGAR P.S. /259 /2023 0 //
21	D-BLAPL/5286/2024	BABULA HANTAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /203 /2023 0 //
22	D-BLAPL/5289/2024	SRIRAM PANDA @ KEDAR VS STATE OF ODISHA	SASMITA PRADHAN VS	BAIDYANATHPUR /590 /2023 0 //
23	D-BLAPL/5290/2024	PRAMOD DAS	KISHORE CHANDRA KAR	INFOVALLY UPD BHUBANESWAR /19 /2024

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		VS	VS	()
24	D-BLAPL/5291/2024	STATE OF ODISHA SAMEER ORAM @ SAMIR ORAM	JNYANANANDA PANDA	// RENGALI (SAMBALPUR) /141 /2022
		VS	VS	()
25	D-BLAPL/5293/2024	STATE OF ODISHA KULAMANI NAG	AMIT PRASAD BOSE	// LATHOR /26 /2015
		VS	VS	()
26	D-BLAPL/5295/2024	STATE OF ODISHA DINESH KUMAR SWAIN	KARTIK CHANDRA TRIPATHY	// JAGATPUR /314 /2019
		VS	VS	()
27	D-BLAPL/5297/2024	STATE OF ODISHA SANATAN NAYAK	RAMESH AGARWAL	// NANDIPADA /263 /2022
		VS	VS	()
28	D-BLAPL/5301/2024	STATE OF ODISHA NARAYAN BHOI	KAILASH BEHERA	// SPECIAL CRIME UNIT /15 /2023
		VS	VS	()
29	D-BLAPL/5303/2024	STATE OF ODISHA JIBITA BEERA	SOUBHAGYA KUMAR DASH	// R.UDAYAGIRI /157 /2023
		VS	VS	()
30	D-BLAPL/5304/2024	STATE OF ODISHA RAJU DAS	ARIJEET MISHRA	// / /0
		VS	VS	()
31	D-BLAPL/5306/2024	STATE OF ODISHA RITA MOHANTA	ARIJEET MISHRA	// TOMKA /120 /2023
		VS	VS	()
32	D-BLAPL/5307/2024	STATE OF ODISHA PAYAL MOHAPATRA	RAMESH CHANDRA MAHARANA	// TOMANDO /110 /2022
		VS	VS	()
33	D-BLAPL/5308/2024	STATE OF ODISHA BHASKAR SAGARIA	ARIJEET MISHRA	// BOIPARIGUDA /22 /2020
		VS	VS	()
34	D-BLAPL/5309/2024	STATE OF ODISHA SERAJUDDIN PAKHIRA	DEBASHIS ROURAY	// / /0
		VS	VS	()

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35	D-BLAPL/5327/2024	STATE OF ODISHA SK. MUKIN VS	PRATIK NAYAK VS	// JALESWAR /24 /2024 ()
36	D-BLAPL/5330/2024	STATE OF ODISHA NIRAKAR SWAIN VS	GOPAL KRISHNA NAYAK VS	// DHAULI PS /106 /2023 ()
37	D-BLAPL/5332/2024	STATE OF ODISHA SUKANTA MALLICK @ MALLIK VS	SABYASACHI MISHRA VS	// JATNI P.S. /303 /2021 ()
38	D-BLAPL/5333/2024	STATE OF ODISHA RAJA @ MAHADEV GODAIT VS	BISWARANJAN DALAI VS	// BIRMITRAPUR /13 /2024 ()
39	D-BLAPL/5335/2024	STATE OF ODISHA PADU @ PADMA CHARAN PRADHAN VS	LAXMIDHAR MAHAPATRA VS	// KUMBHARAPARA /159 /2023 ()
40	D-BLAPL/5340/2024	STATE OF ODISHA BHUBAN KANHAR VS	KARUNAKAR NAYAK VS	// KABISURYANAGAR /757 /2023 ()
41	D-BLAPL/5342/2024	STATE OF ODISHA KANTA @ KAMALAKANTA BEHERA VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /336 /2023 ()
42	D-BLAPL/5343/2024	STATE OF ODISHA MAHESH MEENA @ MAHESH VS	MANORANJAN PADHY VS	// JEYPORE SADAR /102 /2023 ()
43	D-BLAPL/5346/2024	STATE OF ODISHA SAHIL KHURA VS	TIRTH KUMAR SAHU VS	// DAMANJODI /13 /2024 ()
44	D-BLAPL/5349/2024	STATE OF ODISHA RAMESH CHANDRA SAHOO @SAHU VS	M BALAJI RAO VS	// KORAPUT VIGILANCE /21 /2015 ()
45	D-BLAPL/5351/2024	STATE OF ODISHA(VIG.) RAKY @ MUNA DEHURI VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS	// CHOUDWAR /343 /2019 () //

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46	D-BLAPL/5352/2024	CHAND MOHAMAD VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
47	D-BLAPL/5355/2024	JAGANNATHA BEHERA @ DUDU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MAHILA P.S.(BBSR) /97 /2023 () //
48	D-BLAPL/5356/2024	RAMESH CHANDRA SAHOO @ SAHU VS STATE OF ODISHA(VIG.)	M BALAJI RAO VS	KORAPUT VIGILANCE /20 /2015 () //
49	D-BLAPL/5357/2024	GITANJALI @ RITANJALI BAGH @ RITA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KIAKATA /68 /2023 () //
50	D-BLAPL/5358/2024	SAMIR MADHIA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BARAMBA /111 /2022 () //
51	D-BLAPL/5359/2024	DIBYA RANJAN BAGH @ LIPUN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KIAKATA /68 /2023 () //
52	D-BLAPL/5360/2024	CHAGALA @ LAMAN PATRA @ LAXMAN PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALIAPAL /39 /2008 () //
53	D-BLAPL/5361/2024	RAJU @ BHARAT TANTY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JHUMPURA /64 /2018 () //
54	D-BLAPL/5362/2024	MOHAMMED GHOUSE VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /20 /2024 () //
55	D-BLAPL/5364/2024	BIKASH DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /70 /2023 () //
56	D-BLAPL/5366/2024	CHAMPIAN PARDI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JHARSUGUDA /356 /2023 () //
57	D-BLAPL/5370/2024	JEET NAYAK @ TULU @ SANJAY NAYAK	ASHOK KUMAR SARANGI	KHANDAPARA /261 /2022

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		VS	VS	()
58	D-BLAPL/5377/2024	STATE OF ODISHA DHARMENDRA KUMAR	DEVASHIS PANDA	// / /0
		VS	VS	()
59	D-BLAPL/5379/2024	STATE OF ODISHA (EXCISE) SAROJ KUMAR DAS	DR. SUSANT KUMAR KANUNGO	// TIRTOL /45 /2024
		VS	VS	()
60	D-BLAPL/5380/2024	STATE OF ODISHA LOKANATH PRADHAN	JYOTIRMAYA SAHOO	// KHURDA MODEL /47 /2024
		VS	VS	()
61	D-BLAPL/5384/2024	STATE OF ODISHA SUDAM MAJHI	MANAS KUMAR CHAND	// NIRAKARPUR /95 /2023
		VS	VS	()
62	D-BLAPL/5386/2024	STATE OF ODISHA NITYANANDA PATRO	PRATYUSHA NAIDU	// BAIDYANATHPUR /94 /2023
		VS	VS	()
63	D-BLAPL/5388/2024	STATE OF ODISHA HARISH JAISWAL	DILLIP KUMAR MOHANTY	// JHARSUGUDA /348 /2017
		VS	VS	()
64	D-BLAPL/5389/2024	STATE OF ODISHA BICHITRA PRADHAN	ARIJEET MISHRA	// MANGALPUR /307 /2023
		VS	VS	()
65	D-BLAPL/5390/2024	STATE OF ODISHA TIRUPATI KHILLA	ASIT KUMAR JENA	// CHITRAKONDA /129 /2021
		VS	VS	()
66	D-BLAPL/5392/2024	STATE OF ODISHA PRAGYAN PARAMITA PATRA @ BARSHA @ BARSA	SIDHARTHA DAS	// BAMBARI /46 /2024
		VS	VS	()
67	D-BLAPL/5411/2024	STATE OF ODISHA SANJIB DIGAL	BAIJAYANTI MOHANTY	// / /0
		VS	VS	()
68	D-BLAPL/5417/2024	STATE OF ODISHA SOM KUMAR NAG	TUKUNA KUMAR MISHRA	// KOTPAD /260 /2023
		VS	VS	()

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69	D-BLAPL/5418/2024	STATE OF ODISHA WAKIL SINGH VS	TUKUNA KUMAR MISHRA VS	// KODINGA /209 /2023 ()
70	D-BLAPL/5419/2024	STATE OF ODISHA CHIKU @ BRAHMANANDA ROUT VS	SANTOSH KUMAR BRAHMA VS	// KANDARPUR /171 /2023 ()
71	D-BLAPL/5421/2024	STATE OF ODISHA LINGARAJ SABAR VS	SUCHIT KUMAR NAYAK VS	// PATTAPUR (DIGAPAHANDI) /331 /2021 ()
72	D-BLAPL/5423/2024	STATE OF ODISHA KARTIK MAJHI @ BADRINATH VS	PRASANTA KUMAR SATAPATHY VS	// KOKSARA /197 /2020 ()
73	D-BLAPL/5433/2024	STATE OF ODISHA BINESWAR GIRI VS	BIRENDRA KUMAR PARDHI VS	// GHAGARBEDA /50 /2023 ()
74	D-BLAPL/5435/2024	STATE OF ODISHA ASHOK KUMAR ROUT @ ASHOK ROUT VS	SUSHANTA HARICHANDAN VS	// SARANGADA /57 /2023 ()
75	D-CMAPL/7595/2024	STATE OF ODISHA PABITRA SAHOO VS	AJAYA KUMAR NAYAK VS	// // ()
76	D-CMAPL/7653/2024	STATE OF ODISHA RAJESH KUMAR PATEL VS	JYOTSSNARANI RATH VS	// // ()
77	D-CMAPL/7661/2024	STATE OF ODISHA RAJASHREE PATTNAIK VS	DIPTI RANJAN MOHAPATRA VS	// // ()
78	D-CMAPL/7783/2024	STATE OF ODISHA LOCHAN MAHANTA VS	ADV. VS	// // ()
79	D-CMP/7485/2024 CMP/129/2024	PRINCIPAL SECY., FOREST AND ENVIRONMENT DEPTT., ODISHA BRAJA KISHOR RATH VS PRASANNA KUMAR RATH	SWARUP KUMAR PATTNAIK VS	// // CIVIL JUDGE (SD),BHANJANAGAR(Ganjam) EP/0000010/2009

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80	D-CMP/7540/2024	BASANTA KUMAR DAS VS BISHNUPRIYA DASH	MANOJ VERMA VS	// 0 //
81	D-CMP/7559/2024	MAHABIR BEHERA VS RAGHUNATH BEHERA	NIRANJAN LENKA VS	// 0 //
82	D-CMP/7591/2024	SAILABALA SWAIN VS JYOTSNAMAYEE SWAIN	PITAMBAR BEHERA VS	// 0 //
83	D-CMP/7617/2024	SUDAM PATRA VS PRASANTA BAGSINGH	ARIJEET MISHRA VS	// 0 //
84	D-CMP/7627/2024	JAYA KUMARI MAHAKUR VS KHAGAPATI MAHAKUR	DURGA PRASAD PATTNAIK VS	// 0 //
85	D-CMP/7646/2024	SKD INFRASTRUCTURE PVT. LTD., BBSR VS BIJAYA RAM SENAPATI	JAGAJIBAN PRADHAN VS	// 0 //
86	D-CMP/7664/2024	ANAND KUMAR AWASTI VS DINESH KUMAR JAIN	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
87	D-CMP/7668/2024	ASIM KUMAR MITRA VS DINESH AGRWAL	BHABANI SANKAR DAS VS	// 0 //
88	D-CONTC/7461/2024	SURJYA NARAYAN MAHARANA VS ANITA PATNAIK, D.E.O.,GANJAM	ADV VS	// 0 //
89	D-CONTC/7463/2024	UMESH CHANDRA BAGARTY VS PRABHU DUTTA PRUSTY, EPF COMMISSIONER, BERHAMPUR	ADV. VS	// 0 //
90	D-CONTC/7486/2024	RABI NARAYAN PANDA VS SUNARAM SINGH, ASSISTANT MANAGER CUM INCHARGE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, GAJAPATI	ADV. VS	// 0 //
91	D-CONTC/7491/2024	TOPHAN KUMAR BHOL	ADV.	//

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		VS	VS	0
92	D-CONTC/7493/2024	PRAVEENA K B, REGISTRAR EVALUATION, MUKHTAGANGOTRI, MYSURU, KARNATAKA RAMESH KUMAR BEHERA	ADV.	//
		VS	VS	0
93	D-CONTC/7494/2024	SAMBEET SATAPATHY, BLOCK EDUCATION OFFICER, PURI MIRA PATNAIK	ADV.	//
		VS	VS	0
94	D-CONTC/7503/2024	SATYABRATA SAHOO, I.A.S. RASHMI REKHA ROUT	ADV.	//
		VS	VS	0
95	D-CONTC/7506/2024	ASWATHY S., I.A.S. AMARNATH NAYAK	SIDHARTHA SWAIN	//
		VS	VS	0
96	D-CONTC/7507/2024	ASWATHY S., I.A.S. SARANGADHAR JENA	ADV	//
		VS	VS	0
97	D-CONTC/7508/2024	SAPAN KUMAR NANDA, OAS MANORANJAN PANDA	ADV.	//
		VS	VS	0
98	D-CONTC/7515/2024	ASWATHY S., I.A.S. BHAGIRATHI JENA	ADV.	//
		VS	VS	0
99	D-CONTC/7523/2024	ASWATHY S., I.A.S. SASHIMANI SETHI	ADV.	//
		VS	VS	0
100	D-CONTC/7546/2024	SATYABRATA SAHOO, I.A.S. AKSHAYA KUMAR SETHI @ AKHYA SETHI	SUDEEP KUMAR SARANGI	//
		VS	VS	0
101	D-CONTC/7547/2024	VIJAYA AMRUTA KULANGE, I.A.S. PRANAB RATH	ADV.	//
		VS	VS	0
102	D-CONTC/7548/2024	A.M. PRASAD, I.P.S. SOUBHAGYA RANJAN SAHOO	ADV.	//
		VS	VS	0

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103	D-CONTC/7551/2024	DEORANJAN KUMAR SINGH, I.A.S. PRAMILA NAIK VS	ADV. VS	// // 0
104	D-CONTC/7561/2024	ROOPA ROSHAN SAHOO, I.A.S. NAKULA CHARAN MALLIK VS	ADV. VS	// // 0
105	D-CONTC/7562/2024	SANTI SWARUP MISHRA, O.A.S. ANNAPURNA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
106	D-CONTC/7569/2024 CONTC/1076/2024	KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK SUBHRANSHU SEKHAR PADHI VS	SAIBRATA RATH VS	// // 0
107	D-CONTC/7571/2024	SIDDESHWAR BALIRAM BONDAR, I.A.S. BANITA MALIK VS	GANESWAR BEHERA VS	// // 0
108	D-CONTC/7572/2024	SUBHRANSU SAHOO, B.D.O.,PATTAMUNDAI ACHYUTANANDA MENDALI VS	ADV. VS	// // 0
109	D-CONTC/7579/2024	ARUN KUMAR PANDEY, SUPERINTENDING ENGINEER, R AND B DIVISION, BARGARH PRABHAKAR DAS VS	ADV. VS	// // 0
110	D-CONTC/7585/2024	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATIN, ODISHA GITANJALI MISHRA VS	SWAYAMJIT ROUT VS	// // 0
111	D-CONTC/7589/2024	DEBI PRASAD ROUT, E.O.,DHENKANAL HARIBANDHU MAJHI VS	ADV. VS	// // 0
112	D-CONTC/7590/2024	ASWATHY S, I.A.S. SARBESWAR MISHRA VS	ADV. VS	// // 0
113	D-CONTC/7592/2024	ARABINDA AGRAWAL, SECY.,HIGHER EDUCATION DEPTT. ARUNA BADI VS	ADV. VS	// // 0
		ASWATHY S, I.A.S.		//

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114	D-CONTC/7593/2024	RANJIT KUMAR PATRO VS G. MATHIVATHANAN, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/7596/2024	PREMANANDA SAHOO VS HEMANTA KUMAR PADHY, COMMNR. CUM PRINCIPAL SECY., WORKS DEPT.	DEBASIS ROUT VS	// 0 //
116	D-CONTC/7597/2024	UMAKANTA BEHERA VS VIR VIKRAM YADAV, I.A.S.	DEBASIS ORUT VS	// 0 //
117	D-CONTC/7598/2024	SANAT KUMAR SETHI VS PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ	ADV. VS	// 0 //
118	D-CONTC/7599/2024	PRABODHA KUMAR SENAPATI VS BIJAYA KUMAR DAS, COLLECLTOR, PURI	ADV. VS	// 0 //
119	D-CONTC/7600/2024	RANJIT KUMAR PATRA VS PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ	ADV. VS	// 0 //
120	D-CONTC/7602/2024	DURGAMADHAB PALEI VS S.SUSHREE, I.P.S.	ADV. VS	// 0 //
121	D-CONTC/7604/2024	GITA RANI PADHI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
122	D-CONTC/7605/2024	SABITA PRADHAN VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
123	D-CONTC/7609/2024	CHITTARANJAN DAS VS AUROBINDA AGARWAL, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/7618/2024	KAILASH CHANDRA BEHERA VS ANU GARG, ADDL. CHIEF SECY., WATER RESOUCES DEPTT.	ADV. VS	// 0 //
125	D-CONTC/7622/2024	MUKUT LAKRA	ANUGRAHA NARAYAN SAMANTRAY	//

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		VS	VS	0
126	D-CONTC/7647/2024	BRUNDABAN SATAPATHY, DIRECTOR, HIGHER EDUCATION DEPT. PRAVAT KUMAR PADHI	ADV.	//
		VS	VS	0
127	D-CONTC/7648/2024	ASHWATHY S, I.A.S. KAILASH CHANDRA NAYAK	ADV.	//
		VS	VS	0
128	D-CONTC/7650/2024	ASHWATHY S., I.A.S. SUBRAT PRADHAN	ADV.	//
		VS	VS	0
129	D-CONTC/7654/2024	ASHWATHY. S, I.A.S. AKSHAYA KUMAR MEHER	SUJATA JENA	//
		VS	VS	0
130	D-CONTC/7655/2024	SURENDRA KUMAR PANDA, ADDITIONAL SECY. HEALTH AND FAMILY WELFARE DEPT. NIRANJAN PRASAD PANDA	ADV.	//
		VS	VS	0
131	D-CONTC/7660/2024	MADHUSMITA NANDA, TAHASILDAR, JATNI JYOSH NARANI MISHRA	ADV	//
		VS	VS	0
132	D-CONTC/7667/2024	MADHUSMITA NANDA, TAHASILDAR, JATANI PUSPAK MOHAPATRA	ADV.	//
		VS	VS	0
133	D-CONTC/7676/2024	ARAVIND AGRAWAL, COMMISSIONER CUM SECY., HIGHER EDUCATION DEPT. BABAJI NAYAK	SANDIPANI NAYAK	//
		VS	VS	0
134	D-CONTC/7677/2024	TRUPTIMAYEE MOHANTY, OAS AJAYA KUMAR SAMAL	ADV.	//
		VS	VS	0
135	D-CONTC/7678/2024	ASWATHY S, I.A.S. PRATAP CHANDRA MAHAPATRA	ADV	//
		VS	VS	0
136	D-CONTC/7680/2024	ASWATHY S., I.A.S. RULINDRA BAITHARU	ADV	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/7681/2024	ASWATHY S., I.A.S. HIRANMAYEE SAMAL VS	ADV VS	// // 0
138	D-CONTC/7682/2024	ASWATHY S., I.A.S. KARTIKESWAR BAITHARU VS	ADV. VS	// // 0
139	D-CONTC/7684/2024	ASWATHY S., I.A.S. ARUN MEHER VS	ADV VS	// // 0
140	D-CONTC/7685/2024	ASWATHY S., I.A.S. RABINDRA NATH PRADHAN VS	ADV VS	// // 0
141	D-CONTC/7687/2024	ASWATHY S., I.A.S. KISHOR BAG VS	ADV VS	// // 0
142	D-CONTC/7689/2024	ASWATHY S., I.A.S. SIMANCHALA PRADHAN VS	ADV. VS	// // 0
143	D-CONTC/7691/2024	ASWATHY S., I.A.S. AKSHYA KUMAR BEHERA VS	ADV VS	// // 0
144	D-CONTC/7693/2024	ASWATHY S., I.A.S. GURU CHARAN DALABEHERA VS	ADV. VS	// // 0
145	D-CONTC/7694/2024	ANU GARG, I.A.S. URMILA DEWANGAN VS	ADV VS	// // 0
146	D-CONTC/7695/2024	ASWATHY S., I.A.S. MAHESWAR MEHER VS	ADV VS	// // 0
147	D-CONTC/7696/2024	ASWATHY S., I.A.S. GANGADHAR SAHOO VS ASWATHY S., I.A.S.	ADV VS	// // 0 //

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148	D-CONTC/7697/2024	LADU PRADHAN VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
149	D-CONTC/7698/2024	PABITRA MOHAN SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
150	D-CONTC/7699/2024	PRAFULLA KUMAR GUAL VS ASWATHY S., I.A.S.	ADV VS	// 0 //
151	D-CONTC/7702/2024	ASHOK KUMAR BEHERA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
152	D-CONTC/7703/2024	SUSAMA ROUT VS ASWATHY S., I.A.S.	DEBASIS ROUT VS	// 0 //
153	D-CONTC/7704/2024	KAILAS CHANDRA MISHRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
154	D-CONTC/7705/2024	RASHMITA DAS VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
155	D-CONTC/7707/2024	ANITA MISHRA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
156	D-CONTC/7709/2024	ANAM CHARAN MALLIK VS PRADIP KU. MOHANTY, COMMITTEE OF MANAGEMENT, CHHAGAON SCS LTD.	ADV. VS	// 0 //
157	D-CONTC/7710/2024	PRAFULLA KUMAR BHOI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
158	D-CONTC/7712/2024	KEDARNATH ACHARYA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
159	D-CONTC/7715/2024	MADAN MOHAN NAYAK	ADV	//

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		VS	VS	0
160	D-CONTC/7717/2024	ASWATHY S., I.A.S. NINAMANI ACHARYA	ADV	//
		VS	VS	0
161	D-CONTC/7719/2024	ASWATHY S., I.A.S. GOPAL KRUSHNA NAYAK	ADV	//
		VS	VS	0
162	D-CONTC/7721/2024	ASWATHY S., I.A.S. RAMESH CHANDRA BEHERA	ADV	//
		VS	VS	0
163	D-CONTC/7722/2024	ASWATHY S., I.A.S. CHONGA SREERAMULU	ADV	//
		VS	VS	0
164	D-CONTC/7724/2024	ASWATHY S., I.A.S. KAILASH CHANDRA PANIGRAHI	ADV	//
		VS	VS	0
165	D-CONTC/7726/2024	ASWATHY S., I.A.S. SAILENDRANATH POI	ADV	//
		VS	VS	0
166	D-CONTC/7728/2024	ASWATHY S., I.A.S. SURENDRA BHANJA	ADV	//
		VS	VS	0
167	D-CONTC/7729/2024	ASWATHY S., I.A.S. TAPASILATA MISHRA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
168	D-CONTC/7734/2024	ASWATHY S., I.A.S. DURGA CHARAN MURUDI	ADV.	//
		VS	VS	0
169	D-CONTC/7736/2024	ARABIND AGRAWAL, IAS AKSHYA KUMAR SAMAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
170	D-CONTC/7738/2024	ASWATHY S., I.A.S. GADADHAR BEHERA	SATYAJIT SAMAL	//
		VS	VS	0

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171	D-CONTC/7739/2024	ASWATHY S., I.A.S. BRUNDABAN NAHAK VS	SATYAJIT SAMAL VS	// // 0
172	D-CONTC/7740/2024	ASWATHY S., I.A.S. SARAT CHANDRA TRIPATHY VS	ADV. VS	// // 0
173	D-CONTC/7741/2024	ANU GARG, I.A.S. HEMANTA KUMAR BARIK VS	SATYAJIT SAMAL VS	// // 0
174	D-CONTC/7743/2024	ASWATHY S., I.A.S. SANJAY KUMAR SAMANTARAY VS	SATYAJIT SAMAL VS	// // 0
175	D-CONTC/7746/2024	ASWATHY S., I.A.S. LINGARAJ PATTANAYAK VS	SATYAJIT SAMAL VS	// // 0
176	D-CONTC/7748/2024	ASWATHY S., I.A.S. BIBHUTI BHUSAN MOHAPATRA VS	SATYAJIT SAMAL VS	// // 0
177	D-CONTC/7749/2024	ASWATHY S., I.A.S. JAGADISH PRASAD SWAIN VS	ADV. VS	// // 0
178	D-CONTC/7751/2024	ANU GARG, I.A.S. BIJAY KUMAR DAS VS	ADV. VS	// // 0
179	D-CONTC/7764/2024	NIBEDITA PANI, D.E.O., JAJPUR RAMESH RAUT @ RAMESH KUMAR RAUT VS	ADV VS	// // 0
180	D-CONTC/7766/2024	KARUNAKAR BHUE, D.E.O, NUAPADA CHANDRA SEKHAR MAJHI VS	ADV VS	// // 0
181	D-CONTC/7769/2024	KARUNAKAR BHUE, D.E.O, NUAPADA MALATI HEMBRAM VS	ADV VS	// // 0
		PURNA CHANDRA SETHI, D.E.O, MAYURBHANJ		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-CONTC/7771/2024	SHUBHAKANTA BEHERA VS JYOTI RANJAN,MISHRA,DIRECTOR,ELEMENTARY EDUCATION,ORISSA	ADV VS	// 0 //
183	D-CONTC/7773/2024	MANAS RANJAN JENA VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //
184	D-CONTC/7774/2024	DIGESH KUMAR SUNANI VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ORISSA	ADV VS	// 0 //
185	D-CONTC/7775/2024	BISWAJIT MOHANTA VS PURNA CHANDRA SETHI, D.E.O, MAYURBHANJ	ADV VS	// 0 //
186	D-CONTC/7778/2024	BAISHNABA CHARAN MOHANTY VS JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
187	D-CONTC/7780/2024	NIRMAL KU.SAHOO VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
188	D-CONTC/7784/2024	SAIPADA BISWAMOHAN VS AJIT KUMAR BEHERA, PRINCIPAL CUM SECY., B.R.M. COLLEGE	ADV. VS	// 0 //
189	D-CONTR/5412/2024	MARKATKESHARI DAS VS MUKESH KUMAR BHAMOO, S.P., SAMBALPUR	ADV. VS	AINTHAPALI /246 /2019 0 //
190	D-CRLA/5256/2024	ADIA @ ADIKANDA MALLIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KENDRAPARA SADAR /230 /2019 0 //
191	D-CRLA/5298/2024	MD. HUSSAIN @ MUSHARAF HUSSAIN VS STATE OF ODISHA	MILAN KANUNGO VS	MAHILA PS,SEC-3,ROURKELA /91 /2013 0 //
192	D-CRLA/5331/2024	SANTOSH KUMAR JENA @ PANKAJ VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIAPADA /99 /2023 0 //
193	D-CRLA/5381/2024	BHAGABAN RATHA	RAMESH CHANDRA PRADHAN	MAHILA (BERHAMPUR) /6 /2024

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		VS	VS	()
194	D-CRLA/5422/2024	STATE OF ODISHA AJAYA KUMAR NAIK	AMITAV TRIPATHY	// DASPALLA /223 /2021
		VS	VS	()
195	D-CRLA/5434/2024	STATE OF ODISHA PRADEEP KUMAR ROUT	DEBASIS SARANGI	// BHUBANESWAR VIGILANCE /38 /2007
		VS	VS	()
196	D-CRLA/5438/2024	STATE OF ODISHA(VIG.) NAGARJUNA BISOI	SUSANTA KUMAR MISHRA	// PHULBANI SADAR /77 /2022
		VS	VS	()
197	D-CRLA/5441/2024	STATE OF ODISHA M. BHAGYALAXMI PATRA	SUSANTA KUMAR DASH	// RAIKIA /71 /2021
		VS	VS	()
198	D-CRLA/5446/2024	STATE OF ODISHA SARAT ROUT	ASHOK JENA	// KHUNTUNI /11 /2019
		VS	VS	()
199	D-CRLMA/5442/2024	STATE OF ODISHA BANDITA MOHAPATRA	DEVASHIS PANDA	// SAMBALPUR TOWN /284 /2023
		VS	VS	()
200	D-CRLMC/5245/2024	STATE OF ODISHA BHURSI NAG@HRUSIKESH NAG	JNYANANANDA PANDA	// TUREIKELA /99 /2006
		VS	VS	()
201	D-CRLMC/5266/2024	STATE OF ODISHA ISIT KUMAR DAS	RAKESH KUMAR ROUTRAY	// LALBAG /32 /2024
		VS	VS	()
202	D-CRLMC/5267/2024	STATE OF ODISHA PRADEEP JENA @ PRADEEP KUMAR JENA	SOUBHAGYA KUMAR DASH	// / /0
		VS	VS	()
203	D-CRLMC/5270/2024	STATE OF ODISHA BULU NAYAK	RAMESH CHANDRA MAHARANA	// CAPITAL P.S. /124 /2015
		VS	VS	()
204	D-CRLMC/5287/2024	STATE OF ODISHA SHYAM SUNDAR RAO @ RAMA	BISWARANJAN DALAI	// / /0
		VS	VS	()

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205	D-CRLMC/5288/2024	STATE OF ODISHA MOHAMMAD AMIN@SK. MOHAMMAD AMIN VS	ASHUTOSH MOHANTA VS	// MAHILA PS SAMBALPUR /44 /2023 ()
206	D-CRLMC/5292/2024	STATE OF ODISHA BASUDEV GOUDA VS	MANORANJAN PADHY VS	// SHERAGADA /238 /2022 ()
207	D-CRLMC/5294/2024	STATE OF ODISHA CHANDAN DAS@ CHANDAN KUMAR DAS VS	JUGALA KISHORE PANDA VS	// PURUNAKATAK /89 /2021 ()
208	D-CRLMC/5319/2024	STATE OF ODISHA CHANDRAKALA DAS VS	CHANDRAKANTA NAYAK VS	// KHALLIKOTE /265 /2020 ()
209	D-CRLMC/5325/2024	STATE OF ODISHA PRASANTA SUNA VS	JNYANANANDA PANDA VS	// KESINGA /407 /2022 ()
210	D-CRLMC/5345/2024	STATE OF ORISSA DURMAN GAHIR VS	SUSHANTA KUMAR JOSHI VS	// SINAPALI /9 /2013 ()
211	D-CRLMC/5382/2024	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	LAXMINARAYAN PATEL VS	// TALABANIA /110 /2022 ()
212	D-CRLMC/5393/2024	STATE OF ODISHA SMUTI SAGAR SAMAL VS	RAMDAS ACHARY VS	// GOCHHAPADA /11 /2024 ()
213	D-CRLMC/5397/2024	STATE OF ODISHA KAPIL LAKRA VS	BIPLABA P.B. BAHALI VS	// RAJGANGPUR /200 /2023 ()
214	D-CRLMC/5401/2024	STATE OF ODISHA ROHIT PATRA VS	SUSHANTA KUMAR PRADHAN VS	// DEOGARH /95 /2020 ()
215	D-CRLMC/5404/2024	STATE OF ODISHA BENEDICT ALOSIS KEREKETTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// NALCO /131 /2020 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-CRLMC/5408/2024	PRADEEP RAJ KARAT VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	BALASORE VIGILANCE /30 /2013 () //
217	D-CRLMC/5410/2024	SANDEEP PRABODH KERKETTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NALCO /131 /2020 () //
218	D-CRLMC/5414/2024	NARENDRA NIMAL VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
219	D-CRLMC/5416/2024	AMIT KUMAR SAHOO VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	BAIDYANATHPUR /223 /2023 () //
220	D-CRLMC/5420/2024	BAPI KUMAR BINDHANI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	/ /0 () //
221	D-CRLMC/5424/2024	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	PATTAPUR (ASKA) /16 /2024 () //
222	D-CRLMC/5426/2024	UMAKANTA SAHOO VS STATE OF ODISHA	PRATIKSHYA DAS VS	MARKAT NAGAR /57 /2021 () //
223	D-CRLMC/5431/2024	ANIL KUMAR PRADHAN @ KALIA @ ANIL PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /265 /2014 () //
224	D-CRLMC/5436/2024	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	PURI TOWN /199 /2023 () //
225	D-CRLMC/5443/2024	DEEPAK RANJAN PATNAIK VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	JEYPORE TOWN /388 /2023 () //
226	D-CRLMC/5444/2024	RENISMITA MUDULI @ BARSHA MUDULI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIMAPADA /247 /2018 () //
227	D-CRLMC/5447/2024	SANTILATA SAHOO	CHHABI BEHERA	MAHILA P.S. BUXIBAZAR /19 /2022

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		VS	VS	()
		STATE OF ODISHA		//
228	D-CRLMC/5448/2024	RANJAN JENA	JAYANTA KUMAR MAJHI	BALIAPAL /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
229	D-CRLMC/5449/2024	LAXMAN SAHU	HRUDANANDA MOHAPATRA	JARAPADA /141 /2012
		VS	VS	()
		STATE OF ODISHA		//
230	D-CRLMP/5272/2024	GITAMINA RAY @ GEETA	CHANDAN SAMANTARAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	D-CRLMP/5275/2024	SUCHISMITA PRADHAN	PRANAB RANJAN CHHATOI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	D-CRLMP/5311/2024	BACHAN NAIK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	D-CRLMP/5314/2024	ABINASH DASH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	D-CRLMP/5322/2024	SAMARJIT MOHANTY	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	D-CRLMP/5334/2024	PRATAP KUMAR SWAIN	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	D-CRLMP/5336/2024	BRAJA KISHORE PANDA	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	D-CRLMP/5338/2024	NIGAMANANDA DAS	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	D-CRLMP/5341/2024	SEEMA SATHPATHY	KARUNAKAR RATH	/ /0
		VS	VS	()

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239	D-CRLMP/5372/2024	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	BISHWA RANJAN SAHU VS	// /0 ()
240	D-CRLMP/5375/2024	STATE OF ODISHA BHAGABAN BEHERA VS	SUSANTA KUMAR NAYAK VS	// /0 ()
241	D-CRLMP/5385/2024	STATE OF ODISHA ROURKELA PVT. BUS OWNERS ASSOCIATION, ROURKELA VS	PRONOY MOHANTY VS	// /0 ()
242	D-CRLMP/5428/2024	STATE OF ODISHA DEBI PRASAD SAMANTRAY VS	SOUMYA RANJAN MOHANTY VS	// /0 ()
243	D-CRLMP/5430/2024	STATE OF ODISHA RINA PRADHAN VS	PRAKASH CHANDRA DASH VS	// /0 ()
244	D-CRLREV/5254/2024	STATE OF ODISHA AKSHYA KUMAR KAR VS	ARUN KUMAR ACHARYA VS	// /0 ()
245	D-CRLREV/5337/2024	PURNA CHANDRA NAYAK BARSA DEBATA VS	AKSHYANGSHU SEKHAR NANDY VS	// /0 ()
246	D-CRLREV/5363/2024 CRLREV/68/2024	AMIYA PRASAD DAS DR.ANIL KUMAR PRADHAN VS	RAJIV KUMAR MAHANTA VS	// /0 A.D.J.,CHAMPUA(Kendujhar)
247	D-CRLREV/5395/2024	BIJAY PRASAD GUPTA SWETA RATH VS	BAMADEV BARAL VS	// /0 PARADEEP /110 /2014
248	D-CRLREV/5407/2024	STATE OF ODISHA PURNA CHANDRA PRUSTY VS	DEBI PRASAD MOHANTY VS	// /0 BRAHMAGIRI /196 /2010
249	D-CRLREV/5409/2024	STATE OF ODISHA PRUTHWIRAJ TRIPATHY VS	SATYA RANJAN MULIA VS	// /0 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-CRLREV/5445/2024	RAGHUNATH SAHU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SAMBALPUR SADAR /276 /2022 0 //
251	D-FAO/7610/2024	BAJRANG NAG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
252	D-ITA/7459/2024	PRADEEP KUMAR BEURIA VS INCOME TAX OFFICER, BHADRAK	BASUDEV PANDA, SR.ADV. VS	// 0 //
253	D-MACA/7479/2024	NIRLIPTA ROUT VS ANNAPURNA RANASINGH	TRILOCHAN PANIGRAHI VS	// 0 //
254	D-MACA/7594/2024	SAYZAD HUSSAIN (OWNER) VS PUSHPA BAGARTY	JULU KHANSAMA VS	// 0 //
255	D-MATA/7768/2024	RAJIBLOCHAN PATRO VS PRAKASINI PALEI	RAMESH CHANDRA PRADHAN VS	// 0 //
256	D-RSA/7601/2024	NABIN CH. BAG VS SUNITA BARIK	PRASANTA KUMAR SATAPATHY VS	// 0 //
257	D-TRP(C)/7558/2024	SAROJINI SAHOO @ SWAIN VS JAPAKRUSHNA SAHOO	SUDARSAN BEHERA VS	// 0 //
258	D-TRP(C)/7620/2024	SASMITA ROUT VS PARAMANANDA NAYAK	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
259	D-TRP(C)/7665/2024	RAMIYA RANJAN DASH VS RASHMITA CHOUDHURY	SUSANTA KUMAR NAYAK VS	// 0 //
260	D-TRP(C)/7688/2024	MANORAMA BADU VS BIBHUTI BHUSAN BADU	GOPAL CHANDRA PANIGRAHI VS	// 0 //
261	D-WA/7651/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//

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		VS	VS	0
262	D-WA/7701/2024	SABITRI MOHANTA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
263	D-WP(C)/7460/2024	HIRANYA KUMAR SAHOO RAJDHANI B.Ed. COLLEGE (SE), KHURDA	PRAMOD KUMAR ROUT	//
		VS	VS	0
264	D-WP(C)/7462/2024	STATE OF ODISHA NALINI KANTA CHANDRA	RUDRA NARAYAN PARIJA	//
		VS	VS	0
265	D-WP(C)/7464/2024	STATE OF ODISHA CHINMAYA BAGH	RUDRA NARAYAN PARIJA	//
		VS	VS	0
266	D-WP(C)/7465/2024	STATE OF ODISHA NAROTTAM PRADHAN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
267	D-WP(C)/7466/2024 WP(C)/3772/2024	STATE OF ODISHA SATYANANDA BARIK	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
268	D-WP(C)/7467/2024	STATE OF ODISHA DOLAMANI MEHER	PRADEEP KUMAR MISHRA	//
		VS	VS	0
269	D-WP(C)/7468/2024	STATE OF ODISHA TARMILA SWAIN	SHIB SHANKAR MOHANTY	//
		VS	VS	0
270	D-WP(C)/7469/2024	ADDL. TAHASILDAR, JATNI, KHURDA SABYASACHI PRADHAN	SATYA PRAKASH MAHAPATRA	//
		VS	VS	0
271	D-WP(C)/7470/2024	STATE OF ODISHA BIRLA INSTITUTE OF MANAGEMENT (BIMTECH), BBSR	RAMACHANDRA PANIGRAHY	//
		VS	VS	0
		M/S. FIBERFILL INTERIORS AND CONSTRUCTIONS, U.P.		//
272	D-WP(C)/7471/2024	NIROD KUMAR PASAYAT	SANTOSH KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/7472/2024	THE PRINCIPAL COMMNR. G.S.T. AND CENTRAL EXCISE, BBSR SAROJ BHUSAN PANI VS SECY. PANCHAYATI RAJ DEPT., BBSR	NIROJ KUMAR MAHAPATRA VS	// // 0 //
274	D-WP(C)/7473/2024	SHANTILATA BOHIDAR VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
275	D-WP(C)/7474/2024	JILADHAR GOUDA VS THE SECRETARY, PANCHAYATI RAJ DEPT., BBSR	DIGAMBAR SETHI VS	// 0 //
276	D-WP(C)/7475/2024	NIROD KUMAR PASAYAT VS THE PRINCIPAL COMMNR., G.S.T AND CENTRAL EXCISE, BBSR	SANTOSH KUMAR MISHRA VS	// 0 //
277	D-WP(C)/7476/2024	SUKANT PATNAIK VS TPCODL, BBSR	BIBEKANANDA BHUYAN VS	// 0 //
278	D-WP(C)/7477/2024	RAJESH KUMAR MALLICK VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
279	D-WP(C)/7478/2024	KIRAN KUMAR POLAI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
280	D-WP(C)/7480/2024 WP(C)/3711/2024	SADHU SINGH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
281	D-WP(C)/7481/2024	HRUSHI KESH PARIDA@HRUSIKESHA PARIDA VS UNION OF INDIA	RAJEET ROY VS	// 0 //
282	D-WP(C)/7482/2024	SUNITA KUMARI SAHU VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
283	D-WP(C)/7483/2024	MADHUNANDA SUNANI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/7484/2024	JAMUNA ROUL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
285	D-WP(C)/7487/2024	CHARANA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
286	D-WP(C)/7488/2024	NRUSINGHA CHARAN MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
287	D-WP(C)/7489/2024	BHIKARI DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
288	D-WP(C)/7490/2024 WP(C)/3790/2024	ARUNDHATI DAS BHATTAMISHRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
289	D-WP(C)/7492/2024 WP(C)/3792/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
290	D-WP(C)/7495/2024	KARLPURAPU SEETALAMMA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
291	D-WP(C)/7496/2024	RAGHU BEER PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
292	D-WP(C)/7497/2024	TUNI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
293	D-WP(C)/7498/2024 WP(C)/3795/2024	JANMEJAY SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
294	D-WP(C)/7499/2024	D. RAMELA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
295	D-WP(C)/7500/2024	MADHAB CHANDRA NAYAK	SAIBRATA RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WP(C)/3791/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/7501/2024	BIRENDRANATH MURMU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
297	D-WP(C)/7502/2024 WP(C)/3715/2024	SUNIL KUMAR PADHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
298	D-WP(C)/7504/2024	SANTOSH KUMAR DASH VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
299	D-WP(C)/7505/2024	R.PADMAVATI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
300	D-WP(C)/7509/2024	DHANURDHAR CHAMPATIRAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
301	D-WP(C)/7510/2024	RUDRANARAYAN MAHAPATRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
302	D-WP(C)/7511/2024	BASANTA KUMAR MAHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
303	D-WP(C)/7512/2024	MD. RAIS AHMED VS R.T.O. KEONJHAR	SANTOSH KUMAR DWIVEDY VS	// 0 //
304	D-WP(C)/7513/2024 WP(C)/3713/2024	SUBHASHMITA NATH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
305	D-WP(C)/7514/2024	SRIKANTA PATRA VS THE ADDL. COMMNR. AND SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
306	D-WP(C)/7516/2024	RANJAN KUMAR SAHOO VS	JUDHISTHIR SAHOO VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/7517/2024	STATE OF ODISHA RAJENDRA BEHERA VS	ASHOK DAS VS	// // 0
308	D-WP(C)/7518/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM SANTILATA MAHANTA VS	GHANASHYAM NAMTOAR VS	// // 0
309	D-WP(C)/7519/2024	STATE OF ODISHA AJAYA BEHERA VS	ASHOK DAS VS	// // 0
310	D-WP(C)/7520/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM DASARATHA JADAB VS	PARTHA SARATHI DAS VS	// // 0
311	D-WP(C)/7521/2024	STATE OF ODISHA DR DIPANJALI BEHERA VS	UMAKANT SAHOO VS	// // 0
312	D-WP(C)/7522/2024	STATE OF ODISHA SASMITA NANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
313	D-WP(C)/7524/2024	STATE OF ODISHA DURGABATI PANDA VS	SUBASH CH PANI VS	// // 0
314	D-WP(C)/7525/2024	STATE OF ODISHA BHARATI MAHAPATRA VS	SUBASH CH PANI VS	// // 0
315	D-WP(C)/7526/2024	STATE OF ODISHA M/S. PANIGRAHY ASSOCIATES, GANJAM VS	ITISHREE TRIPATHY VS	// // 0
316	D-WP(C)/7527/2024	ADDL. COMMISSIONER OF STATE TAX (APPEAL), BERHAMPUR M/S A.K.ENGINEERING WORKS, RAYAGADA VS	SUBASH CH PANI VS	// // 0
317	D-WP(C)/7528/2024	STATE OF ODISHA M/S. MISHRA SURGICAL AGENCY, CUTTACK VS	ITISHREE TRIPATHY VS	// // 0
		JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/7529/2024	M/S A.K.ENGINEERING WORKS, RAYAGADA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
319	D-WP(C)/7530/2024 WP(C)/3780/2024	M/S. NEHA POWER SOLUTION, CUTTACK VS AUTHORIZED OFFICER, INDIAN BANK, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
320	D-WP(C)/7531/2024	M/S A.K.ENGINEERING WORKS, RAYAGADA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
321	D-WP(C)/7532/2024	DCL SOFTWARE LTD. CHENNAI VS RANJAN KUMAR MAHARANA	SANJAT DAS VS	// 0 //
322	D-WP(C)/7533/2024	M/S A.K.ENGINEERING WORKS, RAYAGADA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
323	D-WP(C)/7534/2024	SANGRAM SAMAL VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
324	D-WP(C)/7535/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
325	D-WP(C)/7536/2024	MAYURBHANJ COLLEGE OF NURSING, MAYURBHANJ VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
326	D-WP(C)/7537/2024	M/S A.K.ENGINEERING WORKS, RAYAGADA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
327	D-WP(C)/7538/2024	GOPAL MAHANANDIA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
328	D-WP(C)/7539/2024	PRADIPTA KUMAR MALLICK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
329	D-WP(C)/7541/2024	KALANDI PAIKRAY	PRAFULLA KUMAR MAHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/7542/2024	BAPUJI MAJHI	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/7543/2024	AMIYA KUMAR MOHANTY	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/7544/2024	MANAGING COMMITTEE OF BANASHREE GIRLS HIGH SCHOOL, KANDHAMAL	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/7545/2024	SRADHANJALI DEEP	JNYANANANDA PANDA	//
		VS	VS	0
		THE COLLECTOR, BALANGIR		//
334	D-WP(C)/7549/2024	PRIYANKA DEVI COLLEGE OF NURSING, PURI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/7550/2024	SHANTILATA ROUT	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/7552/2024	SRIRAM MUNDA	SAILESH CHANDRA SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/7553/2024	ANLO GRAM PANCHAYAT, CUTTACK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/7554/2024	ASHOK KUMAR AGARWALLA	BIJAY PANDA	//
		VS	VS	0
		CT AND GST OFFICER, MAYURBHANJ		//
339	D-WP(C)/7555/2024	KRUSHNA CHANDRA NAYAK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/7556/2024	UMERI DISTILLERY PVT. LTD., KORAPUT	BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/7557/2024	STATE OF ODISHA RAMAKANTA SWAIN VS	AMIYA KUMAR MOHANTY A VS	// // 0
342	D-WP(C)/7560/2024	STATE OF ODISHA KOUSTUBHA SARAP VS	ARABINDA TRIPATHY VS	// // 0
343	D-WP(C)/7563/2024	STATE OF ODISHA GHANASHYAM PRUSTY VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0
344	D-WP(C)/7564/2024	STATE OF ODISHA SATYABHAMA MAHALA VS	SIDHARTHA SWAIN VS	// // 0
345	D-WP(C)/7565/2024	STATE OF ODISHA GOUTAM BUDHA NURSING AND PARAMEDICAL SCIENCE COLLEGE, PURI VS	DEVI PRASAD DASH VS	// // 0
346	D-WP(C)/7566/2024	THE COMMISSIONER-CUM-SECY., DEPT. OF H AND FW, BBSR ADIKANDA DEY VS	KUNAL KUMAR SWAIN VS	// // 0
347	D-WP(C)/7567/2024	STATE OF ODISHA PITAMBAR PAL VS	TUSHAR KANTA NAYAK VS	// // 0
348	D-WP(C)/7568/2024	STATE OF ODISHA BABAJI CHARAN NAYAK VS	TUSHAR KANTA NAYAK VS	// // 0
349	D-WP(C)/7570/2024	STATE OF ODISHA DILLIP DWARY VS	SUBHADUTTA ROURTRAY VS	// // 0
350	D-WP(C)/7573/2024	STATE OF ODISHA PRASANNA KUMAR BISWAL VS	SWAPNIL ROY VS	// // 0
351	D-WP(C)/7574/2024	STATE OF ODISHA NIHAR RANJAN PATRA VS	ABHIRAM SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/7575/2024	DAITARI MOHARANA VS UCO BANK LTD. JHARSUGUDA	AKSHAYA KUMAR SAHOO VS	// 0 //
353	D-WP(C)/7576/2024	SHYAMAL DUTTA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
354	D-WP(C)/7577/2024	DEBABRATA SWAIN VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
355	D-WP(C)/7578/2024	RABINDRA PANIGRAHI VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
356	D-WP(C)/7580/2024 WP(C)/3813/2024	SANKET PRAHARAJ VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
357	D-WP(C)/7581/2024	ANUSAYA SAMAL @ ROUT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
358	D-WP(C)/7582/2024	B.NOOKESWAR PRASAD VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
359	D-WP(C)/7583/2024	RAMAKANTA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
360	D-WP(C)/7584/2024 WP(C)/3808/2024	SWARUP NANDA TARAI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
361	D-WP(C)/7586/2024	RAMAKANTA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
362	D-WP(C)/7587/2024	M/S. JAGABANDHU ENTERPRISES PVT. LTD. BBSR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
363	D-WP(C)/7588/2024	SUBRAT SWAIN	ABHIRAM SWAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/7603/2024	ADITYA KUMAR MOHAPATRA	SATABDI SAMANTRAY	//
	WP(C)/3805/2024	VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/7606/2024	NANDITA NAYAK	SUBHADUTTA ROUSTRAY	//
	WP(C)/3767/2024	VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/7607/2024	SUBHRAJIT SAHOO	SATABDI SAMANTRAY	//
	WP(C)/3812/2024	VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/7608/2024	SRINIBASH PRADHAN	AVIJIT MISHRA	//
	WP(C)/3782/2024	VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/7611/2024	PRASANTA KUMAR SAHU	SATABDI SAMANTRAY	//
	WP(C)/3806/2024	VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/7612/2024	SAKUNTALA SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/7613/2024	BASANTI RAY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/7614/2024	ASUTOSH MOHANTY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/7615/2024	JAY JAGABANDHU PATRA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/7616/2024	SARAJU SAHU	SK. ZAFARULLA	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/7619/2024	M/S. BHARAT SECURITY SERVICE, JAJPUR	SATYABRATA MOHANTY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/7621/2024	THE SECY., DEPT. OF INFORMATION AND PUBLIC RELATION, BBSR PINTU ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	// // 0 //
376	D-WP(C)/7623/2024	SIPRARANI MUDULI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
377	D-WP(C)/7624/2024	TRINATH @ NATHA GURU VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
378	D-WP(C)/7625/2024	JANAK KHATUA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
379	D-WP(C)/7626/2024	PAHALI @ PRAHALLAD NATH VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
380	D-WP(C)/7628/2024 WP(C)/3785/2024	SUMITRA PARIDA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
381	D-WP(C)/7629/2024	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
382	D-WP(C)/7630/2024	SUSANTA KUMAR CHHOTRAY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
383	D-WP(C)/7631/2024	M/S. MS STAR LOGISTICS, BHADRAK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
384	D-WP(C)/7632/2024	SUSANTA KUMAR DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
385	D-WP(C)/7633/2024 WP(C)/3783/2024	SK. MAIRAJ VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/7634/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
387	D-WP(C)/7635/2024	BIREN KUMAR SAHOO VS R.T.O.,BBSR II	ASHOK KUMAR ROUT VS	// 0 //
388	D-WP(C)/7636/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
389	D-WP(C)/7637/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
390	D-WP(C)/7638/2024	SANKAR PRADHAN VS COLLECTOR, KHURDA	DEVI PRASAD DASH VS	// 0 //
391	D-WP(C)/7639/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
392	D-WP(C)/7640/2024	ASHIM RANJAN KHATUA VS CHIEF MANAGER, S.B.I., BALASORE	MILAN KANUNGO VS	// 0 //
393	D-WP(C)/7641/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
394	D-WP(C)/7642/2024	TRIPATI PRASAD MOHAPATRA VS THE SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY (BDA), KHURDA	TANMAY MISHRA VS	// 0 //
395	D-WP(C)/7643/2024	RELIANCE RETAIL LTD., MUMBAI VS M/S. S.A. TECHNOLOGIES, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
396	D-WP(C)/7644/2024	SANJULATA CHANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
397	D-WP(C)/7645/2024	DHANESWAR SWAIN	TANMAY MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/7649/2024	TILAK GOUDA	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/7652/2024	PRAMOD KUMAR SAHOO	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/7656/2024	DR. DEBASMITA SINGH	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/7657/2024	BAPIN BHOI @ BIPIN	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/7658/2024	DR. PRAMODINI CHAKRA	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/7659/2024	KALPANA TIRKEY	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/7662/2024	BASANTA BHOI	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/7663/2024	SUBBRAT NARAYAN BHOLA	DURGA PRASAD JENA	//
		VS	VS	0
		DIRECTOR(HR), IOCL, NEW DELHI		//
406	D-WP(C)/7666/2024	R AND S ENGINEERING SERVICES, GUJARAT	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		EMPLOYEES STATE INSURANCE CORPORATION, BBSR		//
407	D-WP(C)/7669/2024	M/S. N.P. AGENCY, BALASORE	SARADA PRASANNA SARANGI	//
		VS	VS	0
		BANK OF BARODA, CUTTACK		//
408	D-WP(C)/7670/2024	SUKANTI SAHU	SWETLANA DAS	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/7671/2024	STATE OF ODISHA DR. ISHA ARUNIMA VS	SANTOSH KUMAR BRAHMA VS	// // 0
410	D-WP(C)/7672/2024	STATE OF ODISHA GOURAHARI PRADHAN VS	SWETLANA DAS VS	// // 0
411	D-WP(C)/7673/2024	STATE OF ODISHA GANGADHAR SAMAL VS	RAJENDRA KUMAR DASH VS	// // 0
412	D-WP(C)/7674/2024	STATE OF ODISHA SMRUTISAI MISHRA VS	GYANA RANJAN SETHI VS	// // 0
413	D-WP(C)/7675/2024	STATE OF ODISHA DHIRENDRANATH BEHERA VS	KRISHNA CHANDRA SAHU VS	// // 0
414	D-WP(C)/7679/2024	STATE OF ODISHA SATYA RANJAN BEHERA VS	NIRANJAN PANDA VS	// // 0
415	D-WP(C)/7686/2024	STATE OF ODISHA GOUTAM MAJHI VS	ARJUNA CHARANA BEHERA VS	// // 0
416	D-WP(C)/7690/2024	STATE OF ODISHA SIBAN SILPA SPECIAL SCHOOL FOR DEAF AND DUMB, JAJPUR VS	PRASANTA KUMAR JENA VS	// // 0
417	D-WP(C)/7692/2024	STATE OF ODISHA SURENDRA GAMANGO VS	NIRA SUNDAR PANDA VS	// // 0
418	D-WP(C)/7700/2024	STATE OF ODISHA KSHITISH KUMAR SETHI VS	PRATAP CHANDRA MISHRA VS	// // 0
419	D-WP(C)/7706/2024	THE STATE OF ODISHA SUKADEV SAMAL VS THE REVENUE DIVISIONAL COMMNR., NORTHERN DIV. SAMBALPUR	AKSHAYA KUMAR PANDEY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :20/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/7708/2024	SIEMS SCHOOL OF NURSING, KHURDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
421	D-WP(C)/7711/2024	HARI PRASAD MAHATO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
422	D-WP(C)/7713/2024	ISWAR ROUT VS BASANTA KUMAR MOHARANA	DWARIKA PRASAD MOHANTY VS	// 0 //
423	D-WP(C)/7714/2024	SURUPAD MAHATO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
424	D-WP(C)/7716/2024	JOGINDRA NAHAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
425	D-WP(C)/7718/2024	PINTU SAHOO VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
426	D-WP(C)/7720/2024	DAS BASTIA VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
427	D-WP(C)/7723/2024	RAMESH NAYAK VS ODISHA STATE BAR COUNCIL, CUTTACK	VS	// 0 //
428	D-WP(C)/7725/2024	DEBAHARI ROUL VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	DILLIP KUMAR MOHANTY VS	// 0 //
429	D-WP(C)/7727/2024	PRASANTA KUMAR SAHOO VS ORISSA LIFT IRRIGATION CORPORATION LTD. BBSR	UMESH CHANDRA MOHANTY VS	// 0 //
430	D-WP(C)/7730/2024	KANCHANBALA SENAPATI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
431	D-WP(C)/7731/2024	SAROJINI TRIPATHY	KUNAL KUMAR SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :20/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	D-WP(C)/7732/2024	BIMALESH RAM	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
433	D-WP(C)/7733/2024	SUBHOSMITA MOHANTA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
434	D-WP(C)/7735/2024	BASANTI BEHERA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
435	D-WP(C)/7737/2024	NILAKANTHA BEHERA	ABHILASH MISHRA	//
		VS	VS	0
		EAST COAST RAILWAY, BBSR		//
436	D-WP(C)/7742/2024	BIPIN BIHARI MUDULI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
437	D-WP(C)/7744/2024	M/S SHRI RAM ELECTRICAL CONTRACTOR, SAMABALPUR	ASIT KUMAR DASH	//
		VS	VS	0
		THE CHIEF COMMNR. OF CT AND GST, ODISHA, CUTTACK		//
438	D-WP(C)/7745/2024	BIJAY KUMAR CHHATOI	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	D-WP(C)/7747/2024	SATYABHAMA SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
440	D-WP(C)/7750/2024	BIJAYLAXMI MOHANTY	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
441	D-WP(C)/7752/2024	AKSHAYA KUMAR PRADHAN	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
442	D-WP(C)/7753/2024	DEBASIS DALBEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-WP(C)/7754/2024	STATE OF ODISHA M/S SHRI RAM ELECTRICAL CONTRACTOR, SAMBALPUR VS	ASIT KUMAR DASH VS	// // 0
444	D-WP(C)/7755/2024	THE CHIEF COMMNR. OF CT AND GST, ODISHA KARTIK SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // 0
445	D-WP(C)/7756/2024	STATE OF ODISHA RAJENDRA JEE VS	KEDAR KUMAR DASH VS	// // 0
446	D-WP(C)/7757/2024	STATE OF ODISHA BHAGABAN RAUT VS	DEBIDUTTA MOHAPATRA VS	// // 0
447	D-WP(C)/7758/2024	STATE OF ODISHA M/S SHRI RAM ELECTRICAL CONTRACTOR, SAMBALPUR VS	ASIT KUMAR DASH VS	// // 0
448	D-WP(C)/7759/2024	THE CHIEF COMMNR. OF CT AND GST, ODISHA, CUTTACK MADAN MOHAN SAHU VS	KEDAR KUMAR DASH VS	// // 0
449	D-WP(C)/7760/2024	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // 0
450	D-WP(C)/7761/2024	STATE OF ODISHA BISWARANJAN KAR VS	SHASHI BHUSAN JENA VS	// // 0
451	D-WP(C)/7762/2024	STATE OF ODISHA M/S SHRI RAM ELECTRICAL CONTRACTOR, SAMBALPUR VS	ASIT KUMAR DASH VS	// // 0
452	D-WP(C)/7763/2024	THE CHIEF COMMNR. OF CT AND GST, ODISHA SUNIL KUMAR ROUT VS	DEBIDUTTA MOHAPATRA VS	// // 0
453	D-WP(C)/7765/2024	STATE OF ODISHA BIJAY KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :20/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-WP(C)/7767/2024	JHARANA BAG VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
455	D-WP(C)/7770/2024	BALAKRUSHNA PARIDA VS FOOD CORPORATION OF INDIA, NEW DELHI	BRUNDABAN ROUT VS	// 0 //
456	D-WP(C)/7772/2024	MANOJ KUMAR MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
457	D-WP(C)/7776/2024	GAJANANA SELF HELP GROUP, BALASORE VS STATE OF ODISHA	SARAT CHANDRA PADHI VS	// 0 //
458	D-WP(C)/7777/2024	RABINDRA PADHIARY VS FOOD CORPORATION OF INDIA, NEW DELHI	BRUNDABAN ROUT VS	// 0 //
459	D-WP(C)/7779/2024	MALATI ROURAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
460	D-WP(C)/7781/2024	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
461	D-WP(C)/7782/2024	MIHIR KANTA NAYAK VS STATE OF ODISHA	PARAMANANDA JYOTISH VS	// 0 //
462	D-WPCRL/5353/2024	RANJIT MALIK VS STATE OF ODISHA	GANESWAR BEHERA VS	//0 0 //
463	D-ABLAPL/5244/2024	MADHUSUDAN PATIKA VS STATE OF ODISHA	SITAKANTA HOTA VS	BOLANGIR TOWN /45 /2024 0 //
464	D-ABLAPL/5246/2024	AMIT KUMAR ROUT @ AMIT ROUT VS STATE OF ODISHA	JULU KHANSAMA VS	RAJGANGPUR /109 /2024 0 //
465	D-ABLAPL/5247/2024	PADMANABHA PADHAN	SANTOSH KUMAR BRAHMA	LATHOR /66 /2023

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FILING REPORT AS ON :20/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	D-ABLAPL/5249/2024	STATE OF ODISHA SANYASI NATH	RAJENDRA NARAYAN ROUT	// TIHIDI /65 /2023
		VS	VS	()
467	D-ABLAPL/5250/2024	STATE OF ODISHA UDIT SAHU	DIBYA PRAKASH MISHRA	// SAMBALPUR SADAR /241 /2023
		VS	VS	()
468	D-ABLAPL/5253/2024	STATE OF ODISHA NARESH GUAL	PURUSOTTAM PADHAN	// HEMGIR /401 /2023
		VS	VS	()
469	D-ABLAPL/5258/2024	STATE OF ODISHA BABAL MAHAPATRA @ ALEKHA MOHAPATRA	PRABHU PRASANNA BEHERA	// DHENKANAL TOWN /108 /2024
		VS	VS	()
470	D-ABLAPL/5259/2024	STATE OF ODISHA BULU AMANTA	LALITENDU BHUYAN	// GHASIPURA /94 /2024
		VS	VS	()
471	D-ABLAPL/5260/2024	STATE OF ODISHA BHIMSEN ROUT	PRANAYANEE DASMOHAPATRA	// KUJANGA /68 /2024
		VS	VS	()
472	D-ABLAPL/5271/2024	STATE OF ODISHA CHAGI @ UPENDRA KUMAR JENA	BIBHUTI BHUSAN ROUT	// AUL /122 /2024
		VS	VS	()
473	D-ABLAPL/5273/2024	STATE OF ODISHA SURYAKANTA NAYAK	ARJUNA CHARANA BEHERA	// BALIPATNA /468 /2023
		VS	VS	()
474	D-ABLAPL/5278/2024	STATE OF ODISHA BABLU @ SARFARAJ KHAN	PRAMODA KUMAR MISHRA	// PATTAMUNDAI /56 /2024
		VS	VS	()
475	D-ABLAPL/5279/2024	STATE OF ODISHA B. RAMESH BABU @ BANTUPALLI RAMESH BABU	GHANASHYAM DASH	// JATNI P.S. /307 /2023
		VS	VS	()
476	D-ABLAPL/5282/2024	STATE OF ODISHA PRASANTA KUMAR NAYAK	OM KUMAR BALIARSINGH	// MANCHESWAR P.S. /506 /2023
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/5283/2024	STATE OF ODISHA RAJ KISHORE PANDA @ RAJKISHOR PANDA VS	SANJIB KUMAR BHANJADEO VS	// BOLAGARH P.S. /251 /2023 ()
478	D-ABLAPL/5296/2024	STATE OF ODISHA SIBA PRASADA NANDA VS	DEEPAK RANJAN SUNDARAY VS	// INFOCITY PS /44 /2024 ()
479	D-ABLAPL/5299/2024	STATE OF ODISHA SIBA KUMAR DUNGRI VS	SATYABRATA DASH VS	// NAWAPARA /31 /2024 ()
480	D-ABLAPL/5300/2024	STATE OF ODISHA RAJESH KUMAR SAHOO VS	LAXMIDHAR MAHAPATRA VS	// AIR FIELD P.S. /27 /2024 ()
481	D-ABLAPL/5302/2024	STATE OF ODISHA MALIDA JAGA RAO VS	CHANDAN SAMANTARAY VS	// JARADA /392 /2022 ()
482	D-ABLAPL/5305/2024	STATE OF ODISHA RADHARAMAN PANDA@ RAMAN PANDA VS	RAMESH CHANDRA MAHARANA VS	// GOBINDAPUR /66 /2021 ()
483	D-ABLAPL/5310/2024	STATE OF ODISHA HRUDANANDA ROUT @ DHANESWAR ROUT VS	KSHIROD KUMAR PAHIL VS	// DHUSURI /46 /2024 ()
484	D-ABLAPL/5312/2024	STATE OF ODISHA MANAS NAIK @ MANAS RANJAN NAYAK VS	BIRAJA PRASAD NANDA VS	// KAMAKHYANAGAR /77 /2024 ()
485	D-ABLAPL/5313/2024	STATE OF ODISHA NIRANJAN DAS VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /161 /2024 ()
486	D-ABLAPL/5315/2024	STATE OF ODISHA BINAY KUMAR DIXIT VS	JAGABANDHU SAHU VS	// DHARMABANDHA PS /13 /2023 ()
487	D-ABLAPL/5316/2024	STATE OF ODISHA BINAY KUMAR DIXIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	// DHARMABANDHA PS /11 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :20/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-ABLAPL/5317/2024	BINAY KUMAR DIXIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	DHARMABANDHA PS /10 /2023 () //
489	D-ABLAPL/5318/2024	BINAY KUMAR DIXIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	DHARMABANDHA PS /12 /2023 () //
490	D-ABLAPL/5320/2024	JADUMANI GHIVELA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /207 /2023 () //
491	D-ABLAPL/5321/2024	MUNDURA PUJEKA VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	PADMAPUR /120 /2021 () //
492	D-ABLAPL/5323/2024	LAZAR MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	PADMAPUR /119 /2021 () //
493	D-ABLAPL/5324/2024	JEEBA RATAN MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	PADMAPUR /121 /2021 () //
494	D-ABLAPL/5326/2024	PRIYADARSHI RAJ VS STATE OF ODISHA	BISWARANJAN DALAI VS	ROURKELA CYBER P.S. /22 /2023 () //
495	D-ABLAPL/5328/2024	SAMBHAB SAHU @ BADAL SAHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BALASORE SADAR /62 /2024 () //
496	D-ABLAPL/5329/2024	BINAY KUMAR DAS VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BAISINGA /47 /2024 () //
497	D-ABLAPL/5339/2024	NIRU @ NIRANJAN KHATEI VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	RANPUR /40 /2024 () //
498	D-ABLAPL/5344/2024	JOGESH SWAIN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /18 /2024 () //
499	D-ABLAPL/5347/2024	PRASANTA DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /54 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	D-ABLAPL/5348/2024	STATE OF ODISHA NISHANT KUMAR BEHURIA	SURYANARAYAN BISWAL	// / /0
		VS	VS	()
501	D-ABLAPL/5350/2024	STATE OF ODISHA GYANAJYOTI PATRA	JAYAKRISHNA MOHAPATRA	// MARINE PST TALCHUA /3 /2024
		VS	VS	()
502	D-ABLAPL/5354/2024	STATE OF ODISHA SAYADA KHATUN @ SAYEDA BIBI	JAJATI KESHARI KHUNTIA	// SORO /902 /2023
		VS	VS	()
503	D-ABLAPL/5365/2024	STATE OF ODISHA NIRMAL CHANDRA DASH @ NIRMAL CH DASH @ NIRMAL DAS	SUBODH KUMAR MOHANTY	// BRAJARAJNAGAR /254 /2023
		VS	VS	()
504	D-ABLAPL/5367/2024	STATE OF ODISHA ARFAN KHAN	SATYABRATA DASH	// Bamapada (Industrial Area) /27 /2024
		VS	VS	()
505	D-ABLAPL/5368/2024	STATE OF ODISHA T. GANESH RAO	AMULYA RATNA PANDA	// BADABAZAR /57 /2024
		VS	VS	()
506	D-ABLAPL/5369/2024	STATE OF ODISHA BIJU MOHANTY	AKASH BHUYAN	// ABHAYACHANDPUR /42 /2024
		VS	VS	()
507	D-ABLAPL/5371/2024	STATE OF ODISHA BUDU ADKATIA @ BHALU	PRASANTA KUMAR SAHOO	// POTTANGI /24 /2023
		VS	VS	()
508	D-ABLAPL/5373/2024	STATE OF ODISHA MUNTAZIR ANSARI	SIDHARTHA DAS	// BAMBARI /82 /2024
		VS	VS	()
509	D-ABLAPL/5374/2024	STATE OF ODISHA SUKADEV KODA	CHIRANJIB ROUT	// / /0
		VS	VS	()
510	D-ABLAPL/5376/2024	STATE OF ODISHA MUNTAZIR ANSARI	SIDHARTHA DAS	// BAMBARI /83 /2024
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-ABLAPL/5378/2024	STATE OF ODISHA BHAGABAN JENA VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /741 /2023 ()
512	D-ABLAPL/5383/2024	STATE OF ODISHA AKSHAYA KUMAR SWAIN VS	CHAITANYA NAYAK VS	// CHOUDWAR /49 /2024 ()
513	D-ABLAPL/5387/2024	STATE OF ODISHA HIMANSHU SEKHAR SRICHANDAN VS	HIMANSHU SEKHAR MISHRA VS	// BADAGODA P.S. /95 /2024 ()
514	D-ABLAPL/5391/2024	STATE OF ODISHA BANDAN GHADAI VS	JYOTIRMAYA SAHOO VS	// MOHANA /32 /2024 ()
515	D-ABLAPL/5394/2024	STATE OF ODISHA ABDUL ALIM KHAN VS	ARUN KUMAR DAS (1) VS	// / /0 ()
516	D-ABLAPL/5396/2024	STATE OF ODISHA BHRAMARABARA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /86 /2024 ()
517	D-ABLAPL/5398/2024	STATE OF ODISHA MANOJ KUMAR BEHERA @ TINGIRI BEHERA VS	JYOTIRMAYA SAHOO VS	// NIMAKHANDI /183 /2023 ()
518	D-ABLAPL/5399/2024	STATE OF ODISHA BASANTA @ BASANTA KUMAR SWAIN VS	PRATAP CHANDRA MISHRA VS	// ANANDAPUR /89 /2024 ()
519	D-ABLAPL/5400/2024	STATE OF ODISHA MALAYA DAS VS	RAJKISHORE SWAIN VS	// TANGI /22 /2024 ()
520	D-ABLAPL/5402/2024	STATE OF ODISHA RANJIT KUMAR BHUTIA VS	SASANKA SEKHAR SATAPATHY VS	// GOPALPRASAD /332 /2023 ()
521	D-ABLAPL/5403/2024	STATE OF ODISHA NIHAR RANJAN MALLICK VS STATE OF ODISHA	SATYAJIT CHATTERJEE VS	// JAGATPUR /86 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	D-ABLAPL/5405/2024	NIRANJAN NAIK VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BARAMBA /1 /2024 () //
523	D-ABLAPL/5406/2024	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /49 /2024 () //
524	D-ABLAPL/5413/2024	SATYABANA SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	K.NUAGAON /1 /2024 () //
525	D-ABLAPL/5415/2024	PANDU CHARAN BADAJENA @ KALIA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NIRAKARPUR /46 /2024 () //
526	D-ABLAPL/5425/2024	BIKAN @ BIKRAM KUMAR NATH VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /67 /2024 () //
527	D-ABLAPL/5427/2024	MANASH PATALSINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	CHANDAKA P.S. /83 /2016 () //
528	D-ABLAPL/5429/2024	NIHAR RANJAN SATAPATHY VS STATE OF ODISHA	AUROVINDA MOHANTY VS	KUJANGA /43 /2024 () //
529	D-ABLAPL/5432/2024	PRAVAS RANJAN SAHU VS STATE OF ODISHA	SOURAV DAS VS	KESINGA /495 /2023 () //
530	D-ABLAPL/5437/2024	VIKASH AGARWAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	RAGHUNATHPALI /84 /2024 () //
531	D-ABLAPL/5439/2024	BALARAM SWAIN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	PARADEEP /42 /2024 () //
532	D-ABLAPL/5440/2024	DURGASHISH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DELANGA /52 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :20/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/58/2021 ARBP/58/2021	M/S. STRIDE HOSPITAL PVT. LTD MP		5/2024
2	D-OTAPL/2890/2024 OTAPL/ /	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, Bhubaneswar MP		6/2024
3	D-JCRLA/117/2022 JCRLA/117/2022	BAIBASUTA KHARSEL MP	ADV.	16/2024
4	D-JCRLA/117/2022 JCRLA/117/2022	BAIBASUTA KHARSEL MP	ADV.	17/2024
5	D-JCRLA/19/2023 JCRLA/19/2023	DEBANANDA DAS MP	MISS.RESHMA BEHERA	18/2024
6	D-JCRLA/19/2023 JCRLA/19/2023	DEBANANDA DAS MP	MISS.RESHMA BEHERA	19/2024
7	D-CRLMP/4878/2024 CRLMP/ /	REENA KUMARI RANA MP	NARESH CH. JENA	49/2024
8	D-CMAPL/7595/2024 CMAPL/ /	PABITRA SAHOO MP	AJAYA KUMAR NAYAK	50/2024
9	D-CMAPL/7595/2024 CMAPL/ /	PABITRA SAHOO MP	AJAYA KUMAR NAYAK	51/2024
10	D-CMAPL/1508/2024 CMAPL/6/2024	TRILOCHANA BIRA MP	M/S.MUKUNDDA CHANDRA MISHRA,P.K.TRIPATHY	52/2024
11	D-RVWPET/2441/2024 RVWPET/ /	EXECUTIVE ENGINEER,ELECTRICAL DIVISION MP	ADV.	62/2024
12	D-RPFAM/421/2023 RPFAM/421/2023	PRATAP KUMAR SETHY MP	SATYAJIT MOHAPATRA	80/2024
13	D-MATA/7768/2024 MATA/ /	RAJIBLOCHAN PATRO MP	RAMESH CHANDRA PRADHAN	81/2024
14	D-RPFAM/2326/2024 RPFAM/ /	SRINIBAS BARIK MP	AJAYA KUMAR JENA	81/2024
15	D-CONTC/2259/2022 CONTC/2259/2022	BANABASINI MOHANTY MP	M/S. BIDYALOK MOHAPATRA,BIDYALOK MOHAPATRA	112/2024
16	D-CONTC/7676/2024 CONTC/ /	BABAJI NAYAK MP	SANDIPANI NAYAK	113/2024
17	D-CRLREV/5254/2024 CRLREV/ /	AKSHYA KUMAR KAR MP	ARUN KUMAR ACHARYA	150/2024
18	D-CRLREV/5254/2024 CRLREV/ /	AKSHYA KUMAR KAR MP	ARUN KUMAR ACHARYA	151/2024
19	D-CRLREV/5254/2024 CRLREV/ /	AKSHYA KUMAR KAR MP	ARUN KUMAR ACHARYA	152/2024
20	D-CRLREV/461/2022 CRLREV/461/2022	SUVASMITA SAHU MP	BISWAMBAR MOHANTY	153/2024
21	D-CRLREV/5363/2024 CRLREV/68/2024	DR.ANIL KUMAR PRADHAN MP	RAJIV KUMAR MAHANTA	154/2024
22	D-CRLREV/5363/2024 CRLREV/68/2024	DR.ANIL KUMAR PRADHAN MP	RAJIV KUMAR MAHANTA	155/2024
23	D-CRLREV/5407/2024 CRLREV/ /	PURNA CHANDRA PRUSTY MP	DEBI PRASAD MOHANTY	156/2024
24	D-CRLREV/5407/2024 CRLREV/ /	PURNA CHANDRA PRUSTY MP	DEBI PRASAD MOHANTY	157/2024
25	D-CRLREV/5445/2024 CRLREV/ /	RAGHUNATH SAHU MP	BYOMOKESH SAHOO	158/2024
26	D-FAO/116/2023	RINKU DEVI	DEBASISH PATNAIK	

	FAO/116/2023	MP		159/2024
27	D-FAO/184/2023	SALAN BUDA	DEBASISH PATNAIK	
	FAO/184/2023	MP		160/2024
28	D-FAO/4621/2024	MANAGER, NEW INDIA ASSURANCE CO.	PRASANTA KUMAR MAHALI	
	FAO/24/2024	MP		162/2024
29	D-FAO/6316/2024	REGIONAL MANAGER, NEW INDIA ASSURANCE CO.	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		163/2024
30	D-FAO/7610/2024	BAJRANG NAG	KUNAL KUMAR SWAIN	
	FAO/ /	MP		164/2024
31	D-FAO/582/2015	STATE OF ORISSA	S.C.SandME	
	FAO/582/2015	MP		165/2024
32	D-FAO/5646/2024	MANAGER (LEGAL), M/S. SREERAM GENERAL INSURANCE COMPANY LTD.,	BBSR	
	FAO/ /	MP		166/2024
33	D-FAO/5646/2024	MANAGER (LEGAL), M/S. SREERAM GENERAL INSURANCE COMPANY LTD.,	BBSR	
	FAO/ /	MP		167/2024
34	D-FAO/5646/2024	MANAGER (LEGAL), M/S. SREERAM GENERAL INSURANCE COMPANY LTD.,	BBSR	
	FAO/ /	MP		168/2024
35	D-CMP/7485/2024	BRAJA KISHOR RATH	SWARUP KUMAR PATTNAIK	
	CMP/129/2024	MP		185/2024
36	D-CMP/1072/2023	BRAJA KISHORE SAHOO	SURESH CH. MOHANTY	
	CMP/1072/2023	MP		186/2024
37	D-CMP/7540/2024	BASANTA KUMAR DAS	MANOJ VERMA	
	CMP/ /	MP		187/2024
38	D-CMP/7559/2024	MAHABIR BEHERA	NIRANJAN LENKA	
	CMP/ /	MP		188/2024
39	D-CMP/7591/2024	SAILABALA SWAIN	PITAMBAR BEHERA	
	CMP/ /	MP		189/2024
40	D-CMP/7591/2024	SAILABALA SWAIN	PITAMBAR BEHERA	
	CMP/ /	MP		190/2024
41	D-CMP/786/2019	SATYAJIT BEHERA	M/S.S.K.NAYAK 2	
	CMP/786/2019	MP		191/2024
42	D-CMP/7617/2024	SUDAM PATRA	ARIJEET MISHRA	
	CMP/ /	MP		192/2024
43	D-CMP/7627/2024	JAYA KUMARI MAHAKUR	DURGA PRASAD PATTNAIK	
	CMP/ /	MP		193/2024
44	D-CMP/1604/2023	ASHOK KUMAR GERU		
	CMP/1604/2023	MP		194/2024
45	D-CMP/7646/2024	SKD INFRASTRUCTURE PVT. LTD.,	BBSR JAGAJIBAN PRADHAN	
	CMP/ /	MP		195/2024
46	D-BLAPL/1052/2024	ROHIT HARIJAN		
	BLAPL/191/2024	MP		197/2024
47	D-BLAPL/5285/2024	SUBRAT SAMAL	PRABHU PRASANNA BEHERA	
	BLAPL/ /	MP		198/2024
48	D-BLAPL/3009/2023	BIKASH RAJHANSA		
	BLAPL/3009/2023	MP		199/2024
49	D-BLAPL/2922/2024	SURESH JALA	SURESH KUMAR JENA	
	BLAPL/825/2024	MP		200/2024
50	D-BLAPL/5419/2024	CHIKU @ BRAHMANANDA ROUT	SANTOSH KUMAR BRAHMA	
	BLAPL/ /	MP		201/2024
51	D-RSA/321/2022	RAMA CHANDRA BARAL	AJIT KUMAR TRIPATHY	
	RSA/321/2022	MP		222/2024
52	D-RSA/434/2016	CHANDRA SEKHAR DAS	M/S.NIRANJAN PANDA	
	RSA/434/2016	MP		223/2024
53	D-RSA/434/2016	CHANDRA SEKHAR DAS	M/S.NIRANJAN PANDA	
	RSA/434/2016	MP		224/2024
54	D-RSA/434/2016	CHANDRA SEKHAR DAS	M/S.NIRANJAN PANDA	
	RSA/434/2016	MP		225/2024
55	D-RSA/434/2016	CHANDRA SEKHAR DAS	M/S.NIRANJAN PANDA	
	RSA/434/2016	MP		226/2024
56	D-ABLAPL/5070/2022	SWADHIN SANGRAM ROUT @ BAPI ROUT		
	ABLAPL/5070/2022	MP		355/2024
57	D-ABLAPL/8442/2023	PRAVAKAR PATRA		
	ABLAPL/8442/2023	MP		356/2024

58	D-ABLAPL/14627/2019 ABLAPL/14627/2019	GHANASHYAM DAS MP		357/2024
59	D-ABLAPL/4181/2021 ABLAPL/4181/2021	HEMANT BAISAKH @ BAPUN MP		358/2024
60	D-ABLAPL/11700/2023 ABLAPL/11700/2023	PRADEEP SAMAL MP		359/2024
61	D-ABLAPL/2845/2024 ABLAPL/1134/2024	ARUN KUMAR ROUL @BANTI ROUL MP		360/2024
62	D-ABLAPL/11758/2023 ABLAPL/11758/2023	JAY PRAKASH SINGH MP		361/2024
63	D-MACA/974/2023 MACA/974/2023	SATYABHAMA DASH @ MOHAPATRA MP	JEEVANJYOTI MOHANTY	372/2024
64	D-MACA/974/2023 MACA/974/2023	SATYABHAMA DASH @ MOHAPATRA MP	JEEVANJYOTI MOHANTY	373/2024
65	D-MACA/7594/2024 MACA/ /	SAYZAD HUSSAIN (OWNER) MP	JULU KHANSAMA	374/2024
66	D-MACA/7594/2024 MACA/ /	SAYZAD HUSSAIN (OWNER) MP	JULU KHANSAMA	375/2024
67	D-MACA/7594/2024 MACA/ /	SAYZAD HUSSAIN (OWNER) MP	JULU KHANSAMA	376/2024
68	D-MACA/6847/2024 MACA/ /	NATIONAL INSURANCE COMPANY LTD. MP	M/S. SABITA RANJAN PATTNAIK	377/2024
69	D-MACA/6844/2024 MACA/ /	NATIONAL INSURANCE COMPANY LTD. MP	M/S. SABITA RANJAN PATTNAIK	378/2024
70	D-CRLMC/5266/2024 CRLMC/ /	ISIT KUMAR DAS MP	RAKESH KUMAR ROUSTRAY	379/2024
71	D-MACA/1296/2023 MACA/1296/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY MP	ANIL KUMAR	379/2024
72	D-CRLMC/5266/2024 CRLMC/ /	ISIT KUMAR DAS MP	RAKESH KUMAR ROUSTRAY	380/2024
73	D-CRLMC/5267/2024 CRLMC/ /	PRADEEP JENA @ PRADEEP KUMAR JENASOUBHAGYA KUMAR DASH MP		381/2024
74	D-CRLMC/4972/2024 CRLMC/441/2024	ASIAN PACIFIC SHIPPING COMPANY LTD. MP	SOMNATH JYOTI BISWAL	382/2024
75	D-CRLMC/4000/2023 CRLMC/4000/2023	SATYA NARAYAN PANDA MP		383/2024
76	D-CRLA/5256/2024 CRLA/ /	ADIA @ ADIKANDA MALLIK MP	BIBHUTI RANJAN MOHANTY	384/2024
77	D-CRLMC/5288/2024 CRLMC/ /	MOHAMMAD AMIN@SK. MOHAMMAD AMIN MP	ASHUTOSH MOHANTA	384/2024
78	D-CRLA/5256/2024 CRLA/ /	ADIA @ ADIKANDA MALLIK MP	BIBHUTI RANJAN MOHANTY	385/2024
79	D-CRLMC/3563/2023 CRLMC/3563/2023	SABITRI MOHANTY MP	BIBHUTI BHUSAN NANDA	385/2024
80	D-CRLA/1066/2022 CRLA/1066/2022	BUKUNI @ KHARABELA MAJHI MP	CHANDAN SAMANTARAY	386/2024
81	D-CRLMC/5382/2024 CRLMC/ /	SUBASH CHANDRA MISHRA MP	LAXMINARAYAN PATEL	386/2024
82	D-CRLA/5298/2024 CRLA/ /	MD. HUSSAIN @ MUSHARAF HUSSAIN MP	MILAN KANUNGO	387/2024
83	D-CRLMC/5393/2024 CRLMC/ /	SMUTI SAGAR SAMAL MP	RAMDAS ACHARY	387/2024
84	D-CRLMC/5397/2024 CRLMC/ /	KAPIL LAKRA MP	BIPLABA P.B. BAHALI	388/2024
85	D-CRLA/75/2019 CRLA/75/2019	KARTIKA ROUT MP	ASHOK KUMAR PATTANAIK	388/2024
86	D-CRLMC/5401/2024 CRLMC/ /	ROHIT PATRA MP	SUSHANTA KUMAR PRADHAN	389/2024
87	D-CRLA/116/2019 CRLA/116/2019	BALLAVA@KRUSHNABALLAV ROUT MP	ASHOK KUMAR PATTNAIK	389/2024
88	D-CRLA/5298/2024 CRLA/ /	MD. HUSSAIN @ MUSHARAF HUSSAIN MP	MILAN KANUNGO	390/2024
89	D-CRLMC/5408/2024	PRADEEP RAJ KARAT	LALITENDU MISHRA	

	CRLMC/ /	MP		390/2024
90	D-CRLA/442/2019 CRLA/442/2019	KAMALA ROUSTRAY MP	JUGALA KISHORE PANDA, MR. PRAVAT KUMAR DAS,	391/2024
91	D-CRLMC/5416/2024 CRLMC/ /	AMIT KUMAR SAHOO MP	PRABHU PRASANNA BEHERA	391/2024
92	D-CRLMC/5410/2024 CRLMC/ /	SANDEEP PRABODH KERKETTA MP	MANAS KUMAR CHAND	392/2024
93	D-CRLA/3697/2024 CRLA/ /	A. MANOJ KUMAR PATRA MP	SUSHANT KUMAR PRADHAN	392/2024
94	D-CRLMC/5426/2024 CRLMC/ /	UMAKANTA SAHOO MP	PRATIKSHYA DAS	393/2024
95	D-CRLA/3702/2024 CRLA/ /	A. PANCHANAN PATRA MP	SUSHANT KUMAR PRADHAN	393/2024
96	D-CRLMC/5436/2024 CRLMC/ /	KRUSHNA CHANDRA BARIK MP	DEEPAK KUMAR PANI	394/2024
97	D-CRLA/3702/2024 CRLA/ /	A. PANCHANAN PATRA MP	SUSHANT KUMAR PRADHAN	394/2024
98	D-CRLA/3697/2024 CRLA/ /	A. MANOJ KUMAR PATRA MP	SUSHANT KUMAR PRADHAN	395/2024
99	D-CRLMC/5443/2024 CRLMC/ /	DEEPAK RANJAN PATTNAIK MP	HIMANSU SEKHAR SATAPATHY	395/2024
100	D-CRLA/3702/2024 CRLA/ /	A. PANCHANAN PATRA MP	SUSHANT KUMAR PRADHAN	396/2024
101	D-CRLMC/5444/2024 CRLMC/ /	RENISMITA MUDULI @ BARSHA MUDULI DEEPAK KUMAR DAS MP		396/2024
102	D-CRLA/770/2021 CRLA/770/2021	SANDHYARANI MAJHI MP	M/S. RAMESH SAHOO, S.PRADHAN	397/2024
103	D-CRLMC/5447/2024 CRLMC/ /	SANTILATA SAHOO MP	CHHABI BEHERA	397/2024
104	D-CRLMC/5448/2024 CRLMC/ /	RANJAN JENA MP	JAYANTA KUMAR MAJHI	398/2024
105	D-CRLA/5422/2024 CRLA/ /	AJAYA KUMAR NAIK MP	AMITAV TRIPATHY	398/2024
106	D-CRLA/5422/2024 CRLA/ /	AJAYA KUMAR NAIK MP	AMITAV TRIPATHY	399/2024
107	D-CRLA/5434/2024 CRLA/ /	PRADEEP KUMAR ROUT MP	DEBASIS SARANGI	400/2024
108	D-CRLA/5434/2024 CRLA/ /	PRADEEP KUMAR ROUT MP	DEBASIS SARANGI	401/2024
109	D-CRLA/5438/2024 CRLA/ /	NAGARJUNA BISOI MP	SUSANTA KUMAR MISHRA	402/2024
110	D-CRLA/5438/2024 CRLA/ /	NAGARJUNA BISOI MP	SUSANTA KUMAR MISHRA	403/2024
111	D-CRLA/5438/2024 CRLA/ /	NAGARJUNA BISOI MP	SUSANTA KUMAR MISHRA	404/2024
112	D-CRLA/5441/2024 CRLA/ /	M. BHAGYALAXMI PATRA MP	SUSANTA KUMAR DASH	405/2024
113	D-CRLA/5441/2024 CRLA/ /	M. BHAGYALAXMI PATRA MP	SUSANTA KUMAR DASH	406/2024
114	D-CRLA/5446/2024 CRLA/ /	SARAT ROUT MP	ASHOK JENA	407/2024
115	D-CRLA/5446/2024 CRLA/ /	SARAT ROUT MP	ASHOK JENA	408/2024
116	D-CRLA/5446/2024 CRLA/ /	SARAT ROUT MP	ASHOK JENA	409/2024
117	D-WA/1699/2023 WA/1699/2023	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	655/2024
118	D-WA/7651/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	656/2024
119	D-WA/7651/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	657/2024
120	D-WA/7701/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	658/2024

121	D-WA/7701/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	659/2024
122	D-WA/7701/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	660/2024
123	D-WP(C)/7466/2024 WP(C)/3772/2024	SATYANANDA BARIK MP	JANAKI KANTA MAHAPATRA	2640/2024
124	D-WP(C)/7465/2024 WP(C)/ /	NAROTTAM PRADHAN MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2641/2024
125	D-WP(C)/7468/2024 WP(C)/ /	TARMILA SWAIN MP	SHIB SHANKAR MOHANTY	2642/2024
126	D-WP(C)/7470/2024 WP(C)/ /	BIRLA INSTITUTE OF MANAGEMENT (BIMM) MP	CHANDRA PANIGRAHY	2643/2024
127	D-WP(C)/7471/2024 WP(C)/ /	NIROD KUMAR PASAYAT MP	SANTOSH KUMAR MISHRA	2644/2024
128	D-WP(C)/7475/2024 WP(C)/ /	NIROD KUMAR PASAYAT MP	SANTOSH KUMAR MISHRA	2645/2024
129	D-WP(C)/7476/2024 WP(C)/ /	SUKANT PATTNAIK MP	BIBEKANANDA BHUYAN	2646/2024
130	D-WP(C)/7483/2024 WP(C)/ /	MADHUNANDA SUNANI MP	UMA CHARAN MISHRA	2647/2024
131	D-WP(C)/7469/2024 WP(C)/ /	SABYASACHI PRADHAN MP	SATYA PRAKASH MAHAPATRA	2648/2024
132	D-WP(C)/7490/2024 WP(C)/3790/2024	ARUNDHATI DAS BHATTAMISHRA MP	GYANA RANJAN SETHI	2649/2024
133	D-WP(C)/6385/2020 WP(C)/6385/2020	B.J.B ENGLISH MEDIUM SCHOOL MP	M/S.BRUNDABAN ROUT	2650/2024
134	D-WP(C)/7492/2024 WP(C)/3792/2024	SUJIT KUMAR MOHANTY MP	SAIBRATA RATH	2651/2024
135	D-WP(C)/9879/2016 WP(C)/9879/2016	ABHIJIT MAHAL MP		2652/2024
136	D-WP(C)/7501/2024 WP(C)/ /	BIRENDRANATH MURMU MP	ANJAN KUMAR BISWAL	2653/2024
137	D-WP(C)/7500/2024 WP(C)/3791/2024	MADHAB CHANDRA NAYAK MP	SAIBRATA RATH	2654/2024
138	D-WP(C)/213/2024 WP(C)/350/2024	SABIR KACHHI MP	PRAFULLA KUMAR MOHAPATRA	2655/2024
139	D-WP(C)/209/2024 WP(C)/354/2024	ALOK MOHANTY MP	PRAFULLA KUMAR MOHAPATRA	2656/2024
140	D-WP(C)/7522/2024 WP(C)/ /	SASMITA NANDA MP	DILLIP KUMAR MOHAPATRA	2657/2024
141	D-WP(C)/91/2024 WP(C)/2356/2024	RAJESH PATRA MP	JAYAKRISHNA MOHAPATRA	2658/2024
142	D-WP(C)/7530/2024 WP(C)/3780/2024	M/S. NEHA POWER SOLUTION, CUTTACK MP	AMIT PRASAD BOSE	2659/2024
143	D-WP(C)/7532/2024 WP(C)/ /	DCL SOFTWARE LTD. CHENNAI MP	SANJAT DAS	2660/2024
144	D-WP(C)/7534/2024 WP(C)/ /	SANGRAM SAMAL MP	SURAJ MOHANTY	2661/2024
145	D-WP(C)/7535/2024 WP(C)/ /	ASHOK KUMAR MOHANTY MP	HEMANT KUMAR MUND	2662/2024
146	D-WP(C)/9860/2022 WP(C)/9860/2022	RANJAN KUMAR TALUKDAR MP	SURYA NARAYAN PATNAIK	2663/2024
147	D-WP(C)/5976/2023 WP(C)/5976/2023	SRINIBAS SWAIN MP	NIRMAL RANJAN ROURAY	2664/2024
148	D-WP(C)/7544/2024 WP(C)/ /	MANAGING COMMITTEE OF BANASHREE MP	ORISSA SENIOR SCHOOL KANAMAL	2665/2024
149	D-WP(C)/7553/2024 WP(C)/ /	ANLO GRAM PANCHAYAT, CUTTACK MP	SUKANTA KUMAR DALAI	2667/2024
150	D-WP(C)/7554/2024 WP(C)/ /	ASHOK KUMAR AGARWALLA MP	BIJAY PANDA	2668/2024
151	D-WP(C)/7555/2024 WP(C)/ /	KRUSHNA CHANDRA NAYAK MP	SUKANTA KUMAR DALAI	2670/2024
152	D-WP(C)/7556/2024	UMERI DISTILLERY PVT. LTD., KORAPUT	BIRAJA PRASANNA DAS	

	WP(C)/ /	MP		2671/2024
153	D-WP(C)/27787/2022 WP(C)/27787/2022	DINABANDHU SIAL MP	DILLIP KUMAR MOHAPATRA	2672/2024
154	D-WP(C)/8383/2020 WP(C)/8383/2020	SOUMYA RANJAN JENA MP	SIDHESWAR MALLIK	2673/2024
155	D-WP(C)/7566/2024 WP(C)/ /	ADIKANDA DEY MP	KUNAL KUMAR SWAIN	2674/2024
156	D-WP(C)/18684/2012 WP(C)/18684/2012	BIRAKISHORE PARIDA MP	M/S.PRADIPTA MOHATY	2675/2024
157	D-WP(C)/7574/2024 WP(C)/ /	NIHAR RANJAN PATRA MP	ABHIRAM SWAIN	2676/2024
158	D-WP(C)/7575/2024 WP(C)/ /	DAITARI MOHARANA MP	AKSHAYA KUMAR SAHOO	2677/2024
159	D-WP(C)/7576/2024 WP(C)/ /	SHYAMAL DUTTA MP	DR. JITENDRA KUMAR LENKA	2678/2024
160	D-WP(C)/7577/2024 WP(C)/ /	DEBABRATA SWAIN MP	ABHIRAM SWAIN	2679/2024
161	D-WP(C)/18457/2014 WP(C)/18457/2014	DEEPAKA DAS MP	M/S.AJAYA KU.PRADHAN	2680/2024
162	D-WP(C)/7580/2024 WP(C)/3813/2024	SANKET PRAHARAJ MP	SUSANTA KUMAR BARAL	2681/2024
163	D-WP(C)/7584/2024 WP(C)/3808/2024	SWARUP NANDA TARAI MP	MITU KUMAR BISWAL	2682/2024
164	D-WP(C)/7583/2024 WP(C)/ /	RAMAKANTA NAYAK MP	SUBHRANSU BHUSAN MOHANTY	2683/2024
165	D-WP(C)/7582/2024 WP(C)/ /	B.NOOKESWAR PRASAD MP	ABHIRAM SWAIN	2684/2024
166	D-WP(C)/7586/2024 WP(C)/ /	RAMAKANTA NAYAK MP	SUBHRANSU BHUSAN MOHANTY	2685/2024
167	D-WP(C)/7588/2024 WP(C)/ /	SUBRAT SWAIN MP	ABHIRAM SWAIN	2686/2024
168	D-WP(C)/40602/2023 WP(C)/40602/2023	RAMAKRUSHNA PATTANAIAK MP	TAPAN KUMAR BISWAL	2687/2024
169	D-WP(C)/29211/2022 WP(C)/29211/2022	KAMAL LOCHAN SAHOO MP	AVIJIT PATNAIK	2688/2024
170	D-WP(C)/5647/2023 WP(C)/5647/2023	REGAL VENTURE PVT. LTD., BBSR MP		2689/2024
171	D-WP(C)/19876/2023 WP(C)/19876/2023	BIKRAM KESHARI DAS MP	PRASANTA KUMAR SATAPATHY	2690/2024
172	D-WP(C)/7603/2024 WP(C)/3805/2024	ADITYA KUMAR MOHAPATRA MP	SATABDI SAMANTRAY	2691/2024
173	D-WP(C)/7606/2024 WP(C)/3767/2024	NANDITA NAYAK MP	SUBHADUTTA ROUSTRAY	2692/2024
174	D-WP(C)/7607/2024 WP(C)/3812/2024	SUBHRAJIT SAHOO MP	SATABDI SAMANTRAY	2693/2024
175	D-WP(C)/7611/2024 WP(C)/3806/2024	PRASANTA KUMAR SAHU MP	SATABDI SAMANTRAY	2694/2024
176	D-WP(C)/3578/2024 WP(C)/1976/2024	DEBASIS GHOSH MP	BAMADEV BARAL	2695/2024
177	D-WP(C)/7616/2024 WP(C)/ /	SARAJU SAHU MP	SK. ZAFARULLA	2696/2024
178	D-WP(C)/7619/2024 WP(C)/ /	M/S. BHARAT SECURITY SERVICE, JAJPUR MP	SATYABRATA MOHANTY	2697/2024
179	D-WP(C)/7621/2024 WP(C)/ /	PINTU ROUT MP	SK. ZAFARULLA	2698/2024
180	D-WP(C)/7623/2024 WP(C)/ /	SIPRARANI MUDULI MP	KRISHNA CHANDRA SAHU	2699/2024
181	D-WP(C)/7624/2024 WP(C)/ /	TRINATH @ NATHA GURU MP	SK. ZAFARULLA	2700/2024
182	D-WP(C)/7625/2024 WP(C)/ /	JANAK KHATUA MP	SK. ZAFARULLA	2701/2024
183	D-WP(C)/7626/2024 WP(C)/ /	PAHALI @ PRAHALLAD NATH MP	SURYAKANTA DASH	2702/2024

184	D-WP(C)/7628/2024 WP(C)/3785/2024	SUMITRA PARIDA MP	ABHISHEK MOHANTY	2703/2024
185	D-WP(C)/7630/2024 WP(C)/ /	SUSANTA KUMAR CHHOTRAY MP	SUBASH CHANDRA PUSPALAKA	2704/2024
186	D-WP(C)/7069/2018 WP(C)/7069/2018	KABERI MOHANTY MP	M/S.A.P.BOSE	2705/2024
187	D-WP(C)/7069/2018 WP(C)/7069/2018	KABERI MOHANTY MP	M/S.A.P.BOSE	2706/2024
188	D-WP(C)/7069/2018 WP(C)/7069/2018	KABERI MOHANTY MP	M/S.A.P.BOSE	2707/2024
189	D-WP(C)/7632/2024 WP(C)/ /	SUSANTA KUMAR DAS MP	SUBASH CHANDRA PUSPALAKA	2708/2024
190	D-WP(C)/13043/2023 WP(C)/13043/2023	PRADIPTA KUMAR MOHANTY MP	BASUDEV PUJARI	2709/2024
191	D-WP(C)/7640/2024 WP(C)/ /	ASHIM RANJAN KHATUA MP	MILAN KANUNGO	2710/2024
192	D-WP(C)/7644/2024 WP(C)/ /	SANJULATA CHANDA MP	PRASANTA KUMAR SATAPATHY	2711/2024
193	D-WP(C)/7643/2024 WP(C)/ /	RELIANCE RETAIL LTD., MUMBAI MP	SASWAT KUMAR ACHARYA	2712/2024
194	D-WP(C)/7658/2024 WP(C)/ /	DR. PRAMODINI CHAKRA MP	BIMBISAR DASH	2713/2024
195	D-WP(C)/34217/2021 WP(C)/34217/2021	DUSMANTA KUMAR MOHANTY MP	ASHIS KUMAR MISHRA	2714/2024
196	D-WP(C)/13863/2012 WP(C)/13863/2012	SOUMENDRA N.DASMOHAP MP	M/S.ASWINI PATNAIK	2715/2024
197	D-WP(C)/7669/2024 WP(C)/ /	M/S. N.P. AGENCY, BALASORE MP	SARADA PRASANNA SARANGI	2716/2024
198	D-WP(C)/7674/2024 WP(C)/ /	SMRUTISAI MISHRA MP	GYANA RANJAN SETHI	2717/2024
199	D-WP(C)/7700/2024 WP(C)/ /	KSHITISH KUMAR SETHI MP	PRATAP CHANDRA MISHRA	2718/2024
200	D-WP(C)/7713/2024 WP(C)/ /	ISWAR ROUT MP	DWARIKA PRASAD MOHANTY	2719/2024
201	D-WP(C)/7718/2024 WP(C)/ /	PINTU SAHOO MP	MANORANJAN PADHI	2720/2024
202	D-WP(C)/7727/2024 WP(C)/ /	PRASANTA KUMAR SAHOO MP	UMESH CHANDRA MOHANTY	2721/2024
203	D-WP(C)/7732/2024 WP(C)/ /	BIMALESH RAM MP	AMIT PRASAD BOSE	2722/2024
204	D-WP(C)/7733/2024 WP(C)/ /	SUBHOSMITA MOHANTA MP	KUNAL KUMAR SWAIN	2723/2024
205	D-WP(C)/33272/2023 WP(C)/33272/2023	GAJENDRA BEHERA MP	SANGRAM JENA	2724/2024
206	D-WP(C)/7737/2024 WP(C)/ /	NILAKANTHA BEHERA MP	ABHILASH MISHRA	2725/2024
207	D-WP(C)/33280/2023 WP(C)/33280/2023	MRUTUNJAY BEHERA MP	SANGRAM JENA	2726/2024
208	D-WP(C)/7744/2024 WP(C)/ /	M/S SHRI RAM ELECTRICAL CONTRACTORS MP	RSR KUMAR P. D. RSH	2727/2024
209	D-WP(C)/7745/2024 WP(C)/ /	BIJAY KUMAR CHHATOI MP	DEBIDUTTA MOHAPATRA	2728/2024
210	D-WP(C)/7752/2024 WP(C)/ /	AKSHAYA KUMAR PRADHAN MP	SUJATA JENA	2729/2024
211	D-WP(C)/7753/2024 WP(C)/ /	DEBASIS DALBEHERA MP	KUNAL KUMAR SWAIN	2730/2024
212	D-WP(C)/7754/2024 WP(C)/ /	M/S SHRI RAM ELECTRICAL CONTRACTORS MP	RSR KUMAR P. D. RSH	2731/2024
213	D-WP(C)/36211/2023 WP(C)/36211/2023	M/S SURESH AGRAWAL AND CO., KALAHASUR MP	SUKANTA KUMAR DALAI	2732/2024
214	D-WP(C)/7755/2024 WP(C)/ /	KARTIK SAHOO MP	DEBIDUTTA MOHAPATRA	2733/2024
215	D-WP(C)/7756/2024	RAJENDRA JEE	KEDAR KUMAR DASH	

	WP(C)/ /	MP		2734/2024
216	D-WP(C)/7757/2024	BHAGABAN RAUT	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		2735/2024
217	D-WP(C)/7758/2024	M/S SHRI RAM ELECTRICAL CONTRACTORS	R.S. TAMBIAR BASH	
	WP(C)/ /	MP		2736/2024
218	D-WP(C)/7760/2024	SANJAYA KUMAR SAHOO	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		2737/2024
219	D-WP(C)/7761/2024	BISWARANJAN KAR	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		2738/2024
220	D-WP(C)/7762/2024	M/S SHRI RAM ELECTRICAL CONTRACTORS	R.S. TAMBIAR BASH	
	WP(C)/ /	MP		2739/2024
221	D-WP(C)/7763/2024	SUNIL KUMAR ROUT	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		2740/2024
222	D-WP(C)/7767/2024	JHARANA BAG	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		2741/2024
223	D-WP(C)/7782/2024	MIHIR KANTA NAYAK	PARAMANANDA JYOTISH	
	WP(C)/ /	MP		2742/2024